

Minutes of Exim Facilitation Committee (EFC) meeting No. 01/AM24 dated 20.04.2023 for Import of Restricted Items

Meeting No. 01/AM24 of Exim Facilitation Committee (EFC) was held on 20.04.2023 at 3.00 PM in Room No.13, Vanijya Bhawan, New Delhi under the chairmanship of Shri Hardeep Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Jai Pal, Joint DGFT, DGFT
- (ii) Shri Md. MoinAfaq, Dy. DGFT, DGFT
- (iii) Shri Santanu Dhar, Under Secretary, M/o P&NG
- (iv) Shri Gaurav Kumar, DIC, DRDO
- (v) Shri PrasenjeetNavgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
- (vi) Shri O.P. Sharma, Consultant (Technical), D/o C&PC
- (vii) Shri S.K. Jain, Consultant, DPIIT
- (viii) Shri Rakesh Yadav, Engineer, DoT
- (ix) Shri V.K. Sharma, DD, DAHD

3. Total number of cases considered in the meeting was **357**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **102** cases have been approved, **04** cases have been rejected, **13** cases have been closed and **238** cases have been deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee

4. The details for the approved cases will follow.

Part 1	D/o AH&D				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
1.	West Bengal Livestock Development Corporation Limited HQRXIMLAPPLY00000490AM	06.6.22	4000 nos. Duck Eggs from Breeder for Hatching	04071910	Comments sought from DAHD on 07.06.2022. DAHD vide email dated 15.06.2022 has sought some information from the applicant. The applicant replied vide email dated 15.06.2022.

	23				DAHD informed the Committee that the case is under examination with them.
2.	Inguran Sorting Technologies LLP HQRXIMLAPPLY00000073AM 23	8.04.22	12,948 Nos. BOVINE SEX SORTED SEMEN	05111000	Comments received from DAHD vide OM dated 01.09.2022. It is noted that the applicant has submitted that the purpose of the import of Bovine Sex Sorted Semen is for Actual Use and for Trading Purpose. The committee decided to seek clarification from DAHD. Clarification sought from DAHD on 03.01.2023. DAHD informed the Committee that the case is under examination with them.
3.	QUALITAT PRODUCTS (INDIA) HQRXIMLAPPLY00001171AM 23	10.9.22	80148 Nos. BOVINE SEMEN	05111000	Comments sought from DAHD on 12.09.2022 DAHD vide email dated 21.09.2022 has sought some information / documents from the applicant. Applicant replied directly to DAHD vide email dated 22.09.2022. DAHD informed the Committee that the case is under examination with them.
4.	APAGU TRADING HQRXIMLAPPLY00001369AM 23	12.10.22	6 nos. RIDING HORSES	01012910	Comments sought from DAHD on 13.10.2022 DAHD informed the Committee that the case is under examination with them. The committee also noted that the firm has not provided approval of Equestrian Federation. DAHD vide email dated 01.12.2022 has requested the firm to submit valid and latest EFI certificate. DAHD vide email dated 14.02.2023 has sought information from the firm. The committee decided to send reminder to the firm. Reminder sent on 25.02.2023 & 12.03.2023. The committee decided to send final reminder to the firm.

5.	QUALITAT PRODUCTS (INDIA) HQRXIMLAPPLY00001450AM 23	26.10.22	125 nos. SHEEP and GOATS	01041010, 01042000	Comment sought from DAH&D on 27.10.2022. DAHD vide email dated 13.12.2022 has sought information from the firm. The firm vide email dated 15.12.2022 has directly replied to DAHD. DAHD informed the Committee that the case is under examination with them.
6.	IVAN SUKHONOSSENKO HQRXIMLAPPLY00001705AM 23	1.12.2022	1 no.Dog	01012990	Comments sought from DAH&D on 05.12.2022. DAHD vide email 07.12.2022 has sought information from the firm. The committee decided to reject the case as no reply was received from the applicant.
7.	Fokina Kristina HQRXIMLAPPLY00001935AM 23	25.12.202 2	1 no.Dog	11062090	Comments sought from DAHD on 26.12.2022. DAHD vide email dated 29.03.2023 has informed that the applicant has withdrawn the application. Accordingly, the committee decided to close the case.
8.	CHANDRAPAL GREEN LANDS HQRXIMLAPPLY00001929AM 23	24.12.202 2	21 nos. PURE BRED HORSES FOR BREEDING	01012100	Comments sought from DAHD on 26.12.2022. DAHD vide email dated 14.02.2023 has sought information from the firm. The committee decided to send a final reminder to the firm.
9.	DABWALI TRANSPORT COMPANY LIMITED HQRXIMLAPPLY00002239AM 23	2.2.2023	25 nos. HEIFERS and Bulls	01022120/0 1022110	Comments sought from DAHD on 3.2.2023. DAHD vide email dated 10.04.2023 has sought information from the firm.
10.	INSTITUTE FOR STEMCELL SCIENCE & REGENERATIVE MEDICINE HQRXIMLAPPLY00002302AM 23	13.2.2023	600 nos. Mice and Rats	01061900	Recommended by DAHD vide OM dated 09.03.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 09.03.2023
11.	INTOX PRIVATE LIMITED HQRXIMLAPPLY00002312AM	10.2.2023	320 nos. Mice	01013010	Recommended by DAHD vide OM dated 29.03.2023.

	23				The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 29.03.2023.
12.	Jody Beth-Violeta Richards-Srivastava HQRXIMLAPPLY00002318AM 23	14.2.2023	1 no. DOG Petname-Chance, Breed-Morkie, Sex-Male, DOB-27.02.2014, Color-Black and Grey, Microchip No. 977200009243856	01061900	Recommended by DAHD vide OM dated 05.04.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 05.04.2023 and subject to submission of required documents.
13.	NATIONAL CENTRE FOR CELL SCIENCE HQRXIMLAPPLY00002320AM 23	6.2.2023	18 nos. Genetically defined mice	01061900	Recommended by DAHD vide OM dated 05.04.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 05.04.2023.
14.	EMERGENT DREAMWORKS INFRA DEVELOPERS PRIVATE LIMITED HQRXIMLAPPLY00002330AM 23	15.2.2023	250 nos. FROZEN SEMEN	05119991	Comments sought from DAHD on 16.2.2023. DAHD vide email dated 17.04.2023 has sought information from the firm. DAHD informed the committee that the case is under examination with them.
15.	Aditi Kulkarni HQRXIMLAPPLY00002334AM 23	16.2.2023	1 no. Cat	01061900	Comments sought from DAHD on 16.2.2023. DAHD vide email dated 22.03.2023 has sought information from the firm. The committee decided to send a final reminder to the firm.
16.	Vithya Gopal HQRXIMLAPPLY00002391AM 23	13.2.2023	1 Dog Petname-Maya, Breed-Kelpie, Sex-Female Spayed, DOB-25.11.2020, Color-Black, Microchip No. 956000010928063	01061900	Recommended by DAHD vide OM dated 29.03.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 29.03.2023 and subject to submission of required documents.
17.	Sophie Valerie Derongs Ep Sourisse	24.2.2023	1 no. Dog Petname-Margotte, Breed-	01061900	For Ex-post facto approval.

	HQRXIMLAPPLY00002421AM 23		Scottish Terrier, Sex- Female, DOB-10.12.2016, Color-Black, Microchip No. 250269606821786		
18.	NIVETHA V HQRXIMLAPPLY00002444AM 23	27.2.2023	1 no. Dog Petname-Juno, Breed- Pomeranian, Sex-Male, DOB-27.11.2022, Color- Cream, Microchip No. 900185000027119	01061900	Recommended by DAHD vide OM dated 29.03.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 29.03.2023 and subject to submission of required documents.
19.	Anakha HQRXIMLAPPLY00002441AM 23	26.2.2023	1 no. Dog	01061900	Comments sought from DAHD on 27.2.2023 DAHD vide email dated 17.04.2023 has sought information from the firm. The committee decided to send a reminder to the firm.
20.	Maryia ryneiskaya HQRXIMLAPPLY00002429AM 23	24.2.2023	1 no.Dog	01061900	Comments sought from DAHD on 27.2.2023 DAHD informed the committee that the case is under examination with them
21.	Natalya Gonta HQRXIMLAPPLY00002452AM 23	27.2.2023	1 no. SIBERIAN CAT	01061900	Comments sought from DAHD on 28.2.2023. DAHD vide email dated 18.04.2023 has sought information from the firm. The committee decided to send reminder to the firm.
22.	Khushboo Patel HQRXIMLAPPLY00002440AM 23	25.2.2023	1 no. Dog Petname-Joaana, Breed- Siberian Husky, Sex- Female, DOB-16.02.2022, Color-Black & White, Microchip No. 900215004347342	01069000	Recommended by DAHD vide OM dated 19.04.2023 The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 19.04.2023 and subject to submission of required documents.
23.	Chiranjeev Kaur HQRXIMLAPPLY00002476AM	1.3.2023	1 no. Dog Petname-Coco, Breed-Shih	01061900	Recommended by DAHD vide OM dated 19.04.2023

	23		Tzu, Sex-Female (Intact), DOB-27.07.2023, Color- Brown/White, Microchip No. 981020047555832		The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 19.04.2023 and subject to submission of required documents.
24.	RED BARN FARM HQRXIMLAPPLY00002502AM 23	2.3.2023	40 nos. 20 nos. of DOMESTIC LLAMA and 20 nos. of DOMESTIC ALPACA	01061300	Comments sought from DAHD on 7.03.2023 DAHD vide email dated 05.04.2023 has sought information from the firm. DAHD informed the committee that the case is under examination with them
25.	ZYDUS LIFESCIENCES LIMITED HQRXIMLAPPLY00002514AM 23	2.3.2023	5180 nos. Mice, Dunkin Hartley Guinea Pigs, Golden Syrian Hamsters, New Zealand White Rabbit etc.	01061900, 01061400	Recommended by DAHD vide OM dated 29.03.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 29.03.2023.
26.	MAMTA MURALIDHAR DASARI HQRXIMLAPPLY00002542AM 23	6.3.2023	1 no. DOG	01012990	Comments sought from DAHD on 7.3.2023 DAHD vide email dated 18.04.2023 has sought information from the firm. DAHD informed the committee that the case is under examination with them.
27.	RELIANCE LIFE SCIENCES PRIVATE LIMITED HQRXIMLAPPLY00002563AM 23	10.3.2023	100 nos. D2.B10-Dmdmdx /J Mice	01061900	Recommended by DAHD vide OM dated 29.03.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 29.03.2023.
28.	Dilip F Antony HQRXIMLAPPLY00002581AM 23	12.3.2023	5 nos. Personal pet -cats	01061900	For Ex-post facto approval.
29.	RAFAEL ABREU TOMAZINI HQRXIMLAPPLY00002591AM 23	6.3.2023	1 no. Dog Breed-German Sptiz, Sex- Male, DOB-03.08.2020, Color-Orange, Microchip No. 990000007780540	0106190	Recommended by DAHD vide OM dated 29.03.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 29.03.2023 and subject to submission of required documents.

30.	Joseph or Brooke Summers HQRXIMLAPPLY00002619AM 23	15.3.2023	1 no. Dog Petname-Luna, Breed- Australian Shepherd, Sex- Female Spayed, DOB- 11.03.2021, Color-Tri Color, Microchip No. 606541112	1061900	Recommended by DAHD vide OM dated 05.04.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 05.04.2023 and subject to submission of required documents.
31.	Shah Vraj Kushalchandra HQRXIMLAPPLY00002618AM 23	15.3.2023	1 no. Dog Petname-Rolo, Breed- Cockapoo, Sex-Male, DOB-25.12.2021, Color- Cream/Brown, Microchip No. 982091071603843	1061900	Recommended by DAHD vide OM dated 05.04.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 05.04.2023 and subject to submission of required documents.
32.	KKM GLOBAL TRADE HQRXIMLAPPLY00002628AM 23	16.3.2023	30 nos. LIVE BOER GOATS	1042000	DAHD vide OM dated 12.04.2023 has not recommended the case. The committee decided to reject the case as per comments received from DAHD vide OM dated 12.04.2023
33.	Prapti Gosain HQRXIMLAPPLY00002653AM 23	20.3.2023	1 no. Dog Petname-Nacho, Breed- Chihuahua, Sex-Male, Age- 2 years, Color-Black and Brown, Microchip No. 982091069763624	1061900	Recommended by DAHD vide OM dated 05.04.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 05.04.2023 and subject to submission of required documents.
34.	Nitin Patil HQRXIMLAPPLY00002679AM 23	22.3.2023	1 no. Dog Petname-Neo, Breed- Cockapoo, Sex-Male Neutered, DOB- 09.06.2020, Color- Brown, Microchip No. 982091064568537	98030000	Recommended by DAHD vide OM dated 05.04.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 05.04.2023 and subject to submission of required documents.

35.	Kunal Kochhar HQRXIMLAPPLY00002663AM 23	20.3.2023	1 no. Dog Petname-Shadow, Breed- Yorkshire Terrier, Sex- Male Neutered, DOB- 22.07.2008, Color- Blak and Tan, Microchip No. 981010001065574	1061900	Recommended by DAHD vide OM dated 24.03.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 24.03.2023 and subject to submission of required documents.
36.	Iuliia Ermolaeva HQRXIMLAPPLY00002686AM 23	23.3.2023	1 no.Cat Petname-Valera, Breed- Metis, Sex-Female, DOB- 05.10.2019, Color- Grey/White, Microchip No. 643099200020079	1061900	For Ex post facto approval
37.	GIANCARLA ARRIGO HQRXIMLAPPLY00002690AM 23	23.3.2023	1 no. Dog Petname-Sirus, Breed- Chihuahua, Sex-Male, DOB-13.07.2021, Color- Red, Microchip No. 380260160252506	1061900	Recommended by DAHD vide OM dated 12.04.2023. The committee decided to approve the case- subject to the conditions mentioned in the DAHD OM dated 12.04.2023 and subject to submission of required documents.
38.	YOGENDRA SKANDA URS SREEKANTA SUBRAMANYA RAJ HQRXIMLAPPLY00002708AM 23	26.3.2023	1no. Dog Petname-Rambo urs, Breed-Labrador Retriever, Sex-Male, DOB- 02.03.2022, Color- Yellow, Microchip No. 968000011783097	1061900	Recommended by DAHD vide OM dated 12.04.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 12.04.2023 and subject to submission of required documents.
39.	Leela Kandukuru HQRXIMLAPPLY00002704AM 23	24.3.2023	1 no. Dog Petname-Casper, Breed- Siberian Husky, Sex-Male, DOB-19.03.2022, Color- Black and White, Microchip No.	1064990	For Ex-post facto approval.

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40.	Olena Chernyshenko HQRXIMLAPPLY00002710AM 23	27.3.2023	1 no.cat	1061900	Comments sought from DAH&D on 27.03.2023
41.	AVIAGEN INDIA POULTRY BREEDING COMPANY PRIVATE LIMITED HQRXIMLAPPLY00002726AM 23	28.3.2023	45000 nos. AN AVIAGEN BRAND OF BROILER HATCHING EGGS	4071100	Comments sought from AH&D on 29.3.2023. DAHD informed the committee that the case is under examination with them.
42.	Olena Chernyshenko HQRXIMLAPPLY00002711AM 23	27.3.2023	1no.cat Petname-Freddy, Breed- Cross Breed, Sex-Male, DOB-30.08.2020, Color- Red, Microchip No. 804095600990400	1061900	Recommended by DAHD vide OM dated 12.04.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 12.04.2023.
43.	ARAGEN LIFE SCIENCES PRIVATE LIMITED HQRXIMLAPPLY00002733AM 23	29.3.2023	750 nos. Mice M/F FVB/N-T g(HSA *LR)20bCath/J and Mice M/F FVB/NJ	1061900	Recommended by DAHD vide OM dated 19.04.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 19.04.2023.
44.	Karan gupta HQRXIMLAPPLY00002731AM 23	29.3.2023	1 nos. Cat 8 months old	1039100	Comments sought from AH&D on 03.04.2023. DAHD vide email dated 19.04.2023 has sought information from the firm.
45.	VIVO BIO TECH LIMITED HQRXIMLAPPLY00002739AM 23	29.3.2023	120 nos. BEAGLE DOGS MALE and BEAGLE DOGS FEMALE	1061900	Comments sought from AH&D on 03.04.2023. DAHD informed the committee that the case is under examination with them.
46.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY00002698AM 23	22.3.2023	81900 nos.Mice	1069000	Recommended by DAHD vide OM dated 12.04.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 12.04.2023.

47.	Esha Taware HQRXIMLAPPLY00000004AM 24	3.4.2023	1 no. Dog	1061900	Comments sought from AH&D on 03.04.2023. DAHD informed the committee that the case is under examination with them.
48.	Dheeraj Raisinghani HQRXIMLAPPLY00000003AM 24	1.4.2023	1 nos. Dog Petname-Casper, Breed- Maltese, Sex-Male, DOB- 20.01.2022, Color- White, Microchip No. 616021520002580	1061900	Recommended by DAHD vide OM dated 19.04.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 19.04.2023 and subject to submission of required documents.
49.	SIDDHARTHA ROY HQRXIMLAPPLY00000024AM 24	4.4.2023	1 no. Dog	1061900	Comments sought from AH&D on 5.4.2023. DAHD vide email dated 06.04.2023 has sought information from the firm. The committee decided to send a reminder to the firm.
50.	Shaarique Khan HQRXIMLAPPLY00000017AM 24	4.4.2023	1 no. Cat Petname-Coco, Breed- Siberian, Sex-Female Spayed, DOB-04.01.2022, Color- Tortoiseshell, Microchip No. 992000001426879	1061900	For Ex-Post facto approval.
51.	Gurpreet Kaur HQRXIMLAPPLY00000013AM 24	3.4.2023	1 no. Dog Petname-Glitter, Breed- Pomeranian, Sex-Male, DOB-12.11.2022, Color- White, Microchip No. 410097800456055	1069000	Recommended by DAHD vide OM dated 19.04.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 19.04.2023 and subject to submission of required documents.
52.	SANS CRAINTES STUD FARM PRIVATE LIMITED HQRXIMLAPPLY00000052AM 24	08.4.2023	8 NOS BROODMARE & STALLION	1012100	Comments sought from AH&D on 10.4.2023. DAHD vide email dated 17.04.2023 has sought information from the firm.

53.	Swati Srivastava HQRXIMLAPPLY00000050AM 24	08.4.2023	1NOS Pet Dog	1061900	Comments sought from AH&D on 10.4.2023. DAHD informed the committee that the case is under examination with them.
54.	Toby HQRXIMLAPPLY00000048AM 24	07.4.2023	0CMS Mammals:-- Other	1061900	Comments sought from AH&D on 10.4.2023. DAHD vide email dated 17.04.2023 has sought information from the firm.
Part 2	D/o AH&D and MoEF&CC (WL)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
55.	Shivamshu Ati HQRXIMLAPPLY00000746AM 23	11.07.2022	1 NOS Species: A. horsfieldii Order: Testudines Family: Testudinidae Phylum: Chordata Class: Reptilia	01062000	Comments received from DAHD vide OM dated 14.09.2022. Comments sought from MoEF&CC (WL) on 12.07.2022. MoEF&CC(WL) informed the committee that the case is under examination with them.
56.	GALC AGRO FARM AND AVIARIES LLP HQRXIMLAPPLY00000887AM 23	27.7.2022	66 nos. Domestic Chinchilla, Red Squirrel and Rock Cavy Guinea Pig (KerodonRupestris)	01061900	Comments received from DAHD vide OM dated 06.10.2022. Comments sought from MoEF&CC (WL) on 28.07.2022. MoEF&CC (WL) vide letter dated 16.08.2022 has sought some information / documents from the applicant. Reminder sent on 01.09.2022, 16.09.2022 and 16.10.2022. Reply from the applicant referred to MoEF&CC (WL) on 15.11.2022
57.	RED BARN FARM HQRXIMLAPPLY00000975AM 23	11.8.22	14 Nos Flying Mouse (Acrobates Pygmaeus)	01061900	Recommended by DAHD vide OM dated 06.10.2022. Reference comments received by

			20 Nos Steppe Vole Mouse (LasiopodomysBrandtii) 16 Nos Pampas Cavy (Dolichotis App)		MoEF&CC(WL) vide OM dated 02.12.2022, the committee decided to seek NOC from the Central Zoo Authority. DL issued on 03.01.2023. The firm has sought more time to submit NOC from CZA on 07.02.2023
58.	MALABAR LIVE IMPEX HQRXIMLAPPLY00001028AM 23	19.8.22	30 Nos Gerbils (DipodillusSpp) 15 Nos Naked Mole Rat (HeterocephalusGlober) 16 Nos Hopping Mouse (NotomysOlexis) 10 Nos Flying Mouse (AcrobatesPygmaeus)	01061900	Recommended by DAHD vide OM dated 06.10.2022. Reference comments received by MoEF&CC(WL) vide OM dated 31.11.2022, the committee decided to seek NOC from the Central Zoo Authority. DL issued on 03.01.2023. Reminder sent on 17.02.2023 & 04.03.2023.
59.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY00001252AM 23	24.9.2022	165 Vials Male Cynomolgus monkey Liver Microsome,10mg; Male Cynomolgus monkey Liver S9,30mg and Male Cynomolgus monkey Cryoplateable hepatocytes Individual, 5 million cells	05119999	Recommended by DAHD vide OM dated 12.01.2023 The Committee decided to seek comments from MoEF&CC (WL). Comments sought from MoEF&CC (WL) on 25.10.2022. MoEF&CC (WL) vide email dated 18.11.2022 has sought some information from the firm. Reminder sent to the firm by MoEF&CC(WL) on 05.12.2022. Reply received from the firm has been forwarded to MoEF&CC(WL) on 06.01.2023
60.	ORIANA RANCH HQRXIMLAPPLY00001414AM 23	18.10.202 2	50 nos. Wallabies and Red Kangaroos (20 Male/ 30 Female)	01061900	Comment sought from MoEF&CC(WL) on 19.10.2022.MoEF&CC(WL) vide OM dated 14.12.2022 has sought information from the firm.

					MoEF&CC (WL) informed the committee that the case is under examination with them. Comments sought from DAHD on 19.10.2022. DAHD vide email dated 09.02.2023 has sought information from the firm. DAHD informed the committee that the case is under examination with them
61.	Bharat International HQRXIMLAPPLY00001474AM 23	31.10.2022	10 pairs Blue and Gold Macaws	01063200	Comment sought from DAH&D on 03.11.2022.DAH&D informed the committee that they have sought details from the firm. DAHD informed the committee that the case is under examination with them Comment sought from MOEF (WL) on 03.11.2022. MoEF&CC (WL) vide email dated 03.01.2023 has requested the firm to submit the 'No Objection Certificate' of the concerned Chief Wildlife Warden, obtained online, through the IWMS Portal and the CITES export permit for CITES listed species. The committee decided to reject the case due to no reply from the firm.
62.	Indira Gandhi Zoological Park Visakhapatnam HQRXIMLAPPLY00001542AM 23	9.11.2022	16 nos. Red Necked Wallaby; Meerkat; Scarlet Macaw and White winged Wood Duck	01061900, 01063200	Recommended for 4 Nos. of Red Necked Wallaby and 04 Nos. of Meerkat by DAHD vide OM dated 23.12.2022. Comment sought from MoEF&CC (WL) on 09.11.2022. MoEF&CC(WL) informed the committee that the case is under examination with them.
63.	RANE AND COMPANY HQRXIMLAPPLY00001669AM 23	26.11.2022	6 nos. LEIOPYTHON ALBERTISII, BOTHROCHILUS BOA	01062000	Recommended by DAHD vide OM dated 06.03.2023 Comments sought from MOEF (WL) on 28.11.2022.

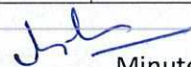
			and MAURUS		MoEF&CC (WL) informed the committee that the case is under examination with them.
64.	FORTUNE ASSOCIATES HQRXIMLAPPLY00001993AM 23	31.12.2023	10 pairs Alpaca Vicugna pacos (Domestic animal non-cites listed)	1063900	Comments sought from DAHD on 9.1.2023. DAHD informed the committee that the case is under examination with them. Comments sought from MOEF (WL) on 9.1.2023
65.	RED BARN FARM HQRXIMLAPPLY00002064AM 23	10.1.2023	40 nos. WALLABY, CAPYBARA, BEAVER and EUROPEAN BADGER	01061900	Recommended by DAHD vide OM dated 23.01.2023 MoEF&CC(WL) vide OM dated 13.02.2023 has sought information from the firm.
66.	SUHANI FARMS HQRXIMLAPPLY00002062AM 23	10.1.2023	40 nos. ROCK HYRAX, POSSUM, LIZON GIANT CLOUD RAT and ARMADILLO	01061900	Recommended by DAHD vide OM dated 23.01.2023 MoEF&CC(WL) vide OM dated 02.02.2023 has sought information from the firm.
67.	GALC AGRO FARM AND AVIARIES LLP HQRXIMLAPPLY00002066AM 23	11.1.2023	150 nos.CHINCHILLA; EUROPEAN SQUIRREL; ARMADILLO and GAMBIAN POUCHED RAT	01061900	Recommended by DAHD vide OM dated 23.01.2023. Comments sought from MOEF (WL) on 11.1.2023. MoEF&CC vide OM dated 01.02.2023 has sought information from the firm.
68.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY00002147AM 23	20.1.2023	110 vials Male Cynomolgus Monkey Cryosuspension Hepatocytes 5 Million; Male Cynomolgus Monkey Liver Microsomes 10 mg and Male Cynomolgus Monkey Liver S9, 30 mg	05119999	Recommended by DAHD vide OM dated 09.02.2023 Comments sought from MOEF (WL) on 20.1.2023 MoEF&CC (WL) informed the committee that the case is under examination with them.
69.	SYNGENE INTERNATIONAL LIMITED	21.1.2023	110 nos. Male Cynomolgus Monkey	05119999	Recommended by DAHD vide OM dated 09.02.2023

	HQRXIMLAPPLY00002165AM 23		Cryosuspension Hepatocytes 5 Million; Male Cynomolgus Monkey Liver Microsomes, 10 mg and Male Cynomolgus Monkey Liver S9, 30 mg		Comments sought from MOEF (WL) on 23.1.2023 MoEF&CC (WL) informed the committee that the case is under examination with them.
70.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY00002166AM 23	21.1.2023	160 nos. Male Cynomolgus Monkey Liver Microsomes, 10 mg; Male Cynomolgus Monkey Liver S9, 30 mg and Male Cynomolgus Monkey Cryosuspension Hepatocytes 5 Million	05119999	Recommended by DAHD vide OM dated 09.02.2023 Comments sought from MOEF (WL) on 23.1.2023 MoEF&CC (WL) informed the committee that the case is under examination with them.
71.	INDIRA GANDHI ZOOLOGICAL PARK VISAKHAPATNAM HQRXIMLAPPLY00002167AM 23	5.1.2023	12 nos. Aldabra Giant Tortoise (Geochelone gigantea)	01062000	Recommended by DAHD vide OM dated 09.02.2023 Comments sought from MOEF (WL) on 24.1.2023. MoEF&CC vide OM dated 30.01.2023 has sought information from the firm.
72.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00002462AM 23	27.2.2023	44 nos. Brown Bear, Turkmenian kulan, Przewalski's horse and Griffon Vulture	1069000	Recommended by DAHD vide OM dated 23.03.2023 Recommended by MoEF&CC (WL) vide OM dated 19.04.2023 Committee decided to ratify the case subject to approval of the competent authority.
73.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00002461AM	27.2.2023	146 nos. Lion, Tiger, Chimpanzee, Grizzly Bear and Magellanic penguin	1069000	Recommended by DAHD vide OM dated 23.03.2023 Recommended by MoEF&CC (WL) vide OM dated 19.04.2023 Committee decided to ratify the case subject

	23				to approval of the competent authority.
74.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00002460AM 23	27.2.2023	32 nos. Chimpanzee, Mandrill, Malayan Tapir, Pygmy Hippopotamus etc.	1061900	Recommended by DAHD vide OM dated 23.03.2023 Recommended by MoEF&CC (WL) vide OM dated 19.04.2023 Committee decided to ratify the case subject to approval of the competent authority.
75.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00002459AM 23	27.2.2023	30 nos. Hippopotamus		Recommended by DAHD vide OM dated 23.03.2023 Comments sought from MOEF (WL) on 28.02.2023 MoEF&CC (WL) informed the committee that the case is under examination with them. MoEF&CC (WL) vide email dated 19.04.2023 has sought some information from the firm
76.	Gopinathan Pillai Sarasamma Lathika Kumari HQRXIMLAPPLY00002555AM 23	9.3.2023	1 no Bird Name: Chinnu, Type: RING NECK PARAKEET (Psittacula krameri), Color: Green, Mic No: 941000022335885	1063200	Recommended by DAHD vide OM dated 29.03.2023. Comments sought from MOEF (WL) on 10.3.2023 MoEF&CC (WL) informed the committee that the case is under examination with them.
77.	SHREE SHARDA LIVE EXOTICS HQRXIMLAPPLY00002596AM 23	13.3.2023	32 nos. Silvery marmoset (Mico argentatus); Emperor tamarin (saguinus imperator); Goldies marmoset(callimico goeldii); Golden lion tamarin(Leontopithecus rosalia) etc.	1061100	Recommended by DAHD vide OM dated 29.03.2023. Comments sought from MOEF (WL) on 14.3.2023 MoEF&CC (WL) informed the committee that the case is under examination with them. MoEF&CC (WL) vide email dated 12.04.2023 has sought some information from the firm.
78.	Puja Puspanjali Bahinipati	15.3.2023	1 no. Guinea Pig	1013020	Recommended by DAHD vide OM dated 19.04.2023

	HQRXIMLAPPLY00002603AM 23				Comments sought from MOEF (WL) on 15.3.2023
79.	SHERWIN ERROL DSA HQRXIMLAPPLY00002678AM 23	21.3.2023	1 no. BLUE GOLD MACAW PARROT	1063900	Recommended by DAHD vide OM dated 19.04.2023 Comments sought from MOEF (WL) on 23.3.2023. MoEF&CC (WL) vide email dated 28.03.2023.has sought some information from the firm. DL issued on 19.04.2023.
80.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00002725AM 23	28.3.2023	4 nos. Cheetah (Acinonyx jubatus) (M:F:2:2)	1069000	Recommended by DAHD vide OM dated 12.04.2023 Comment sought from MOEF(WL) on 29.3.2023
81.	IQBAL GNANIAR ABDUL RAHMAN HQRXIMLAPPLY00002683AM 23	22.3.2023	1 no. Blue-and-yellow Macaw (Ara ararauna)	1063200	Comments sought from AH&D on 23.3.2023 Comments sought from MOEF (WL) on 23.3.2023
82.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00002724AM 23	28.3.2023	389 nos. Arabian Oryx (Oryx leucoryx) (M:F:10:30) , Addax (Addax nasomaculatus) (M:F: 10:30) etc.	1069000	Recommended for 349 nos. by DAHD vide OM dated 13.04.2023. Recommended for 369 Nos.by MoEF&CC (WL). The committee decided to ratify the case for 329 Nos. subject to approval of the competent authority.
83.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00002723AM 23	28.3.2023	48 nos. Vervet Monkey (Chlorocebus pygerythrus) (M:F:U: 0:0:8) ,Chimpanzee (Pan troglodytes) (M:F:U: 4:4:0) etc.	1061100	Recommended by DAHD vide OM dated 12.04.2023. Recommended for 39 Nos.by MoEF&CC (WL). The committee decided to ratify the case for 39 Nos. subject to approval of the competent authority.

Part 3	MoEF&CC (WL)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
84.	A & S CREATIONS HQRXIMLAPPLY00001082AM 23	25.8.22	2 Nos Vectronics“Vertex PlusGPS Collar”	85269190	Comments sought from MOEF (WL) on 29.08.2022. MoEF&CC(WL) informed the committee that the case is under examination with them.
85.	A & S CREATIONS, N.DELHI HQRXIMLAPPLY00001238AM 23	22.9.2022	8 nos. E-Obs GPS Collars with standard accessories	85269190	Comments sought from MOEF (WL) on 26.09.2022. MoEF&CC (WL) vide OM dated 03.10.2022 has sought some information/documents from the firm.The applicant replied vide email dated 17.10.2022.MOEF&CC(WL) vide OM dated 24.11.2022 has requested to forward the permission granted by the State Government of Gujarat for capturing, tranquilizing and collaring Jackals (Canis aureus) in accordance to Section 12 of WLPA. Reminder sent to the firm on 03.01.2023. The firm directly replied to MoEF&CC vide email dated 09.01.2023.
86.	A & S CREATIONS, N.DELHI HQRXIMLAPPLY00001237AM 23	22.9.2022	1 no. LotekLitetrack 130 Collars with standard accessories	85269190	Comments sought from MOEF (WL) on 26.09.2022. MoEF&CC (WL) vide OM dated 03.10.2022 has sought some information/documents from the firm. The applicant replied vide email dated 17.10.2022. MoEF&CC informed the committee that the case is under examination with them. The firm



					directly replied to MoEF&CC vide email dated 18.04.2023.
87.	Adinath Veterinary Products Private Limited HQRXIMLAPPLY00001391AM 23	13.10.2022	51 sets Powder Projector Model 60n, 13mm Syringes With All Accessories; Powder Projector Model 60n, 13mm Syringes With All Accessories; Yellow Percussion Cap (20 Per Box) etc.	93040000	Recommended by MoEF&CC(WL) vide OM dated 10.02.2023 The committee noted that the given supplies are not being made to a govt. agency. Committee decided to call for a valid Arms Dealer Licence for the said imports. DL issued on 17.03.2023.
88.	PRABHAKAR CHOWDARY TRIPURANENI HQRXIMLAPPLY00001694AM 23	31.11.2022	14 nos. HUNTING TROPHIES ANIMAL MOUNTS	97050010	Comments sought from MOEF (WL) on 5.12.2022. MoEF&CC(WL) informed the committee that the case is under examination with them. MoEF&CC (WL) vide OM dated 02.03.2023 has sought some information/documents from the firm. MoEF&CC (WL) informed the committee that the case is under examination with them.
89.	A & S CREATIONS HQRXIMLAPPLY00001867AM 23	16.12.2022	10 nos. Telemetry Solutions GPS Collar with standard accessories	85269190	Comments sought from MOEF (WL) on 19.12.2022 MoEF&CC (WL) informed the committee that the case is under examination with them.
90.	A & S CREATIONS HQRXIMLAPPLY00001864AM 23	13.12.2022	3 nos. Vectronics" Vetrex Plus GPS Collar" with all standard accessories	85269190	Comments sought from MOEF (WL) on 19.12.2022 MoEF&CC (WL) informed the committee that the case is under examination with them.
91.	A & S CREATIONS HQRXIMLAPPLY00001863AM 23	13.12.2022	7 nos. Vectronics" Vertex Plus GPS Collar" with all standard accessories	85269190	Comments sought from MOEF (WL) on 19.12.2022 MoEF&CC(WL) vide OM dated 02.01.2023 has sought information from the firm. MoEF&CC (WL) informed the committee

					that the case is under examination with them.
92.	RAJAT SINGH HQRXIMLAPPLY00002056AM 23	10.1.2023	1 no. TAXIDERMY ANIMAL MOUNT (SHOULDER MOUNT OF ISARD (RUPICAPRA PYRENAICA)	97050010	Comments sought from MOEF (WL) on 10.1.2023. MoEF&CC(WL) vide OM dated 06.02.2023 has sought information from the firm. MoEF&CC (WL) informed the committee that the case is under examination with them.
93.	A & S CREATIONS HQRXIMLAPPLY00002306AM 23	13.2.2023	10 nos. Africa Wildlife Tracking " GPS GSM Collar with accessories	85269190	Comments sought from MOEF (WL) on 14.2.2023 MoEF&CC (WL) informed the committee that the case is under examination with them. The firm directly replied to MoEF&CC vide email dated 13.04.2023.
94.	A & S CREATIONS HQRXIMLAPPLY00002354AM 23	16.2.2023	5 no. Africa Wildlife Tracking "GPS GSM Collar with standard accessories	85269190	Comments sought from MOEF (WL) on 20.02.2023 MoEF&CC (WL) informed the committee that the case is under examination with them.
95.	A & S CREATIONS HQRXIMLAPPLY00002432AM 23	25.2.2023	10 nos. Africa Wildlife Tracking " GPS GSM Collar with standard accessories	85269190	Comments sought from MOEF (WL) on 27.02.2023 MoEF&CC (WL) informed the committee that the case is under examination with them.
96.	A & S CREATIONS HQRXIMLAPPLY00000200AM 23	29.04.2023	2 nos. Ornitela Solar GPS GSM Tag with standard accessories	85269190	Recommended by MoEF&CC (WL) vide OM dated 09.03.2023. The committee decided to approve the case for supply to Achanakmar Tiger Reserve, Mungeli, Chattisgarh subject to the conditions mentioned in the MoEF&CC(WL) OM dated 09.03.2023

97.	BIOHAB INC HQRXIMLAPPLY00002652AM 23	18.3.2023	6 sets Veterinary Equipment/Tranquilizer Equipment & Accessories- X-2 Projector, No.2, X- Caliber, No.4,	93040000	Comment sought from MOEF (WL) on 20.3.2023
98.	HI TECH ADVANCE PRODUCTS, HQRXIMLAPPLY00002692AM 23	23.3.2023	432 PCS JMDB1311 Co2 dart projector Double Barrel withDANiNJECT scope1.75-4x32 11mmrifled & 13mm bore barrel , JMST11 Co2 dart projector with DANiNJECT scope 1.75- 4x32 11 mm bore Barrel, CO21 CO2 container 45 gram (1Pcs) etc.	93040000	Comment sought from MOEF (WL) on 27.3.2023. MoEF&CC(WL) vide OM dated 19.04.2023 has sought information from the firm.
99.	A & S CREATIONS HQRXIMLAPPLY00002720AM 23	27.3.2023	10 nos. Vectronics "Vertex Plus GPS collar " with standard accessories	85269190	Comment sought from MOEF(WL)on 28.3.2023. The firm directly replied to MoEF&CC vide email dated 13.04.2023.
100.	A & S CREATIONS HQRXIMLAPPLY00002757AM 23	31.3.2023	6 nos. Vectronics " Vertex Plus GPS Collar" with standard accessories	85269190	Comment sought from MOEF(WL)on 03.04.2023.
101.	A & S CREATIONS HQRXIMLAPPLY00002758AM 23	31.3.2023	4 nos. Africa Wildlife Tracking " GPS GSM Collar" with standard accessories	85269190	Comment sought from MOEF(WL)on 03.04.2023.
Part 4	D/o Fisheries				
Sl.	Name of the applicant (M/s.)	Date of	Item for import	ITC (HS)	Status

No.	&HQ File No.	receipt		Code)	
102.	Craftlee HQRXIMLAPPLY00001655AM 23	25.11.202 2	450 nos. Worked Mother of Pearl And Articles / Bamboo / Plastic	96019020	Recommended by D/o Fisheries vide OM dated 28.01.2023 Comments sought from MoEF&CC(WL) on 23.12.2022. MoEF&CC(WL) vide email dated 23.12.2022 has sought information from the firm. The firm vide email dated 04.01.2023 has replied to MoEF&CC(WL).
103.	P.VR.KOI CENTRE HQRXIMLAPPLY00002133AM 23	19.1.2023	100000 nos. Ornamental Fish (Koi Carp)	03011100	Comments sought from D/o Fisheries on 19.1.2023 D/o Fisheries vide email dated 10.03.2023 has sought information from the firm. Letter issued to the firm on issued on 20.03.2023. Reply received from the firm and send to the D/o Fisheries on 11.04.2023.
104.	KOVAI GLOBAL EXPORTS INC. HQRXIMLAPPLY00002293AM 23	12.2.2023	50 MT 5' TO 13' CLEANED ONE (Cuttlefish bones)	5080040	The firm has been requested to submit supporting documents on 13.02.2023. Reminder sent on 28.02.2023, 15.03.2023 & 30.03.2023. Committee decided to close the case as no reply was received from the applicant.
105.	SAH ENTERPRISES HQRXIMLAPPLY00002313AM 23	14.2.2023	5000 nos. Ornamental Fishes	3011100	Comments sought from Dept of Fisheries on 15.2.2023 D/o Fisheries vide email dated 10.03.2023 has sought information from the firm. Letter issued to the firm on 21.03.2023.
106.	Aqua World HQRXIMLAPPLY00002346AM 23	16.2.2023	1500000 nos. ORNAMENTAL FISH	3011100	Recommended by D/o Fisheries vide OM dated 31.03.2023. The committee decided to approve the case subject to the conditions mentioned in the D/o Fisheries OM dated 31.03.2023.
107.	SRI GANESH ENTERPRISES HQRXIMLAPPLY00002359AM	17.2.2023	1600800 nos. ORNAMENTAL FISH	3011100	Recommended by D/o Fisheries vide OM dated 31.03.2023.

	23				The committee decided to approve the case subject to the conditions mentioned in the D/o Fisheries OM dated 31.03.2023.
108.	AQUA CLUB LLP HQRXIMLAPPLY00002394AM 23	21.2.2023	1380000 nos. ORNAMENTAL FISH	3011000	Recommended by D/o Fisheries vide OM dated 31.03.2023. The committee decided to approve the case subject to the conditions mentioned in the D/o Fisheries OM dated 31.03.2023.
109.	Aqua Zoo Aqua Systems HQRXIMLAPPLY00002377AM 23	20.2.2023	7934980 nos. ORNAMENTAL FISH	3011100	Recommended by D/o Fisheries vide OM dated 31.03.2023. The committee decided to approve the case subject to the conditions mentioned in the D/o Fisheries OM dated 31.03.2023.
110.	SB AQUATICS HQRXIMLAPPLY00000016AM 24	12.3.2023	1895000 NOS. Tinfoil Barb - Puntius schwanenfeldi / P. orphide / P.daruphani , Tiger Barb - Puntius tetrazona/ P.partipentazana	3011100	Comments sought from Dept of Fisheries on 5.4.2023
111.	MODERN PET CENTRE HQRXIMLAPPLY00002728AM 23	29.3.2023	1122500 nos. ORNAMENTAL FISH	3011000	Comment sought from Dept of Fisheries on 29.3.2023
Part 5	Ministry of Steel				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
112.	Axora Resources Limited, Kolkata HQRXIMLAPPLY00281039AM 22	9.12.2021	500 MT TIN RESIDUE / SCRAP/ WASTE	80020090	Comments sought from M/o Steel on 10.12.2021. Reminder sent on 08.07.2022. Reminder sent on 18.08.2022. The committee decided to send reminder to M/o Steel. Reminder Sent to M/o Steel on 03.01.2023. M/o Steel informed the committee that the

					case is under examination with them. Comments sought from MoEF (HSMD) on 10.12.2021. Reminder sent on 08.07.2022. Reminder sent on 18.08.2022. The Committee decided to send reminder to firm to approach MoEF&CC through IWMS Portal. The firm has been requested to approach MoEF&CC through IWMS Portal on 13.12.2022
113.	SHIVALIK AUTO ENGINEERING PRIVATE LIMITED HQRXIMLAPPLY00002058AM 23	10.1.2023	6000 kgs. Ferro Silicon Magnesium Barium Base and Ferro Silicon Magnesium	72029921, 72029922	Comments sought from M/o Steel on 10.01.2023. Clarification sought from the firm on 25.04.2023
114.	AGRICAPITA INNOTECH PRIVATE LIMITED HQRXIMLAPPLY00002473AM 23	28.2.2023	9.97 MT Tin and Articles Thereof, Nickle and Articles Thereof, Rubber and articles thereof and Aluminium and articles thereof	80020090, 75030090, 40040000	Comments sought from DPIIT on 1.3.2023 The committee decided to seek comments from M/o Steel. Comments sought from M/o Steel on 25.04.2023
115.	NANDAVRAT STEEL HQRXIMLAPPLY00002627AM 23	16.3.2023	2697 MT STAINLESS STEEL SHEET J3 GRADE	72199013	Comments sought from M/o Steel on 17.3.2023
116.	MINEX METALLURGICAL COMPANY LIMITED HQRXIMLAPPLY00002562AM 23	10.3.2023	400 mts Titanium Scrap Containing (Ti 80-99%)	81083000	Comments sought from M/o Steel on 28.3.2023
Part 6	Ministry of Mines				
S.	Name of the applicant (M/s.)	Date of	Item for import	ITC (HS)	Status

No.	&HQ File No.	receipt		Code)	
117.	METSO OUTOTEC INDIA PRIVATE LIMITED HQRXIMLAPPLY00002030AM 23	6.1.2023	300 kgs. Granite, Porphyry, Basalt, Sandstone And Other Monumental Or Building Stone	25169090	Comments sought from M/o Mines on 16.02.2023 M/o Mines vide email dated 20.04.2023 informed that the case is under examination with them.
118.	D-CAM Engineering HQRXIMLAPPLY00002052AM 23	9.1.2023	20 nos. Type of Sandstone like, Bandera , Castlegate, Berea, San Saba	25162000	Recommended by M/o Mines vide OM dated 17.04.2023. The committee decided to approve the case subject to the conditions mentioned in the M/o Mines OM dated 17.04.2023.
119.	OIL AND NATURAL GAS CORPORATION LIMITED HQRXIMLAPPLY00000041AM 24	06.04.2023	450 KG Rock samples	25162000,	Comments sought from M/o Mines on 10.4.2023. M/o Mines vide email dated 20.04.2023 informed that comments are awaited from Indian Bureau of Mines.
Part 7	M/o Heavy Industries				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
120.	DLF Cyber City Developers Limited HQRXIMLAPPLY00001173AM 23	12.9.2022	1 no. USED DG SET -1500 KVA (DIESEL GENERATOR SET)	85021320	Comments sought from MHI on 15.09.2022. MHI vide OM dated 18.10.2022 has sought some information / documents from the firm. Reply received from the firm has been forwarded to MHI on 24.11.2022. MHI vide OM dated 18.01.2023 has sought information from the firm. The committee decided to seek clarification from the firm. Clarification sought from the firm on 03.02.2023. Reminder sent on 18.02.2023, 05.03.2023, 20.03.2023, 04.04.2023 and 19.04.2023. Committee decided to close the case as no reply was received from the applicant.

121.	G K STEEL HQRXIMLAPPLY00001691AM 23	29.11.202 2	2500 MT Iron & Steel Shaft	73269080	Comments sought from MHI on 30.11.2022 MHI vide OM dated 09.12.2022 has sought information from the firm. DL issued on 21.12.2022. Reply received from the firm has been forwarded to MHI on 13.01.2023. MHI vide OM dated 17.01.2023 has sought information from the firm. The committee decided to seek clarification from the firm. Clarification sought from the firm on 02.02.2023. Reply received from the firm has been forwarded to MHI on 20.02.2023. MHI vide OM dated 12.04.2023 has sought information from the firm. DL issued on 12.04.2023.
122.	KUBOTA AGRICULTURAL MACHINERY INDIA PRIVATE LIMITED HQRXIMLAPPLY00001870AM 23	16.12.202 2	1512 nos. SPECIFICATION Catalogue	85269190	Comments sought from Meity & DoT on 13.01.2023. DoT vide email dated 13.02.2023 has sought information from the firm. Letter issued to the firm on 13.02.2023. Meity vide email dated 18.02.2023 has sought information from the firm
123.	UMA EXPORTS LTD HQRXIMLAPPLY00002097AM 23	13.1.2023	925 MT IRON AND STEEL SHAFT (SHIP CUTTING) OLD AND USED	73269080	Comments sought from MHI on 16.1.2023. MHI vide OM dated 31.01.2023 has sought information from the firm. Letter issued to the firm on 14.02.2023. Reply received from the firm has been forwarded to MHI on 25.04.2023
124.	LARSEN AND TOUBRO LIMITED HQRXIMLAPPLY00002122AM 23	18.1.2023	81949 nos. and 35.64 MT Sub-Assemblies of Fastening system for Track Linking Project Elastic Pad Zwp 387/155 60kN 2 hole; Sub-Assemblies of Fastening system for Track	40082190, 73182100, 39219099, 73269099	Comments sought from MHI on 19.1.2023. MHI vide OM dated 30.01.2023 informed that the item does not pertain to MHI. DPIIT may be consulted. Comments sought from DPIIT on 14.02.2023.

			Linking Project Helical Spring Fe 28/38; Sub-Assemblies of Fastening system for Track Linking Project Intermediate Pad Zwp 432 2 hole; Sub-Assemblies of Fastening system for Track Linking Project Check Rail Base Shim 240 x 240 x 3mm etc.		
125.	AEBOCODE TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00002209AM 23	30.1.2023	4 nos. Brushless DC Motors 100kv	85011011	Comments sought from MHI on 7.2.2023. MHI vide letter dated 22.02.2023 informed that the item does not pertain to MHI. DPIIT may be consulted in the matter. The committee decided to seek comments from DPIIT. Comments sought from DPIIT on 17.03.2023.
126.	AEBOCODE TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00002210AM 23	30.1.2023	4 nos. Brushless DC Motors 100kv	85011011	Comments sought from MHI on 7.2.2023. MHI vide letter dated 22.02.2023 informed that the item does not pertain to MHI. DPIIT may be consulted in the matter. The committee decided to seek comments from DPIIT. Comments sought from DPIIT on 17.03.2023.
127.	NOVOTECH STEEL & ALLOYS PRIVATE LIMITED HQRXIMLAPPLY00002485AM 23	1.3.2023	500 MT OLD AND USED IRON AND STEEL SHAFT AND CRANKPIN	73269080	Comments sought from MHI on 10.3.2023



128.	MITSUBISHI ELECTRIC INDIA PRIVATE LIMITED HQRXIMLAPPLY00002701AM 23	24.3.2023	0.01mts screws for cnc machine	73181500	Comments sought from MHI on 27.3.2023
129.	CORECENTRIC ENGINEERING SOLUTIONS INDIA PRIVATE LIMITED HQRXIMLAPPLY00002751AM 23	30.3.2023	5000 nos. Parts of Washer, Washer dryer (used second hand non-functional/functional Circuit Boards) etc.	84509010,	Comments decided to examine the case on file as per SOP provided by MeitY.
Part 8	DRDO				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
130.	ESSENSIAL DEFENSE PRIVATE LIMITED HQRXIMLAPPLY00002438AM 23	25.2.2023	6 nos. X3 Tactix ARD	90131010	Comments sought from DRDO on 27.2.2023. DRDO vide email dated 20.03.2023 has sought information from the firm. Letter issued to the firm on 20.03.2023. DRDO informed the committee that the case is under examination with them. DRDO vide email dated 20.04.2023 has sought information from the firm. The committee decided to send reminder to the firm.
131.	A M INDUSTRIAL ENTERPRISES HQRXIMLAPPLY00002317AM 23	14.2.2023	1 no. EQUINOX 6X50 Equinoz Z2	90058090	Comments sought from DRDO on 06.03.2023
132.	FUTURE MEDIA HQRXIMLAPPLY00001931AM	24.12.202 2	68 nos. NIGHTFOX SWIFT, CORSAC,VULPES,110R,	90051000; 90058010; 90058090	Comments sought from DPIIT on 12.01.2023 DPIIT vide OM dated 17.01.2023 informed that they are not concerned in the matter.

	23		100V DIGITAL NIGHT VISION BINOCULAR; NIGHTFOX CUB DIGITAL NIGHT VISION MONOCULAR and NIGHTFOX RED AND CAPE DIGITAL VISION GOGGLES		Committee decided to refer the matter to DRDO for comments. Comments sought from DRDO on 07.02.2023. The committee decided to send reminder to DRDO. Comments sought from DRDO on 07.02.2023. The committee decided to send reminder to DRDO. Reminder sent on 17.04.2023. The committee decided to send reminder to DRDO.
133.	AMETEK INSTRUMENTS INDIA PRIVATE LIMITED HQRXIMLAPPLY00000039AM 24	6.4.2023	2 NOS PHANTOM VEO 1310L, BASIC, MONO 36GB MEMORY 12-BIT Camera with Accessories	85258100	Comments sought from DRDO on 6.4.2023
Part 9	M/o P&NG				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
134.	Interglobe Aviation Limited HQRXIMLAPPLY00000960AM 23	9.8.22	650000 MT AVIATION TURBINE FUEL JET A1	27101920	Comments sought from M/o P&NG on 31.08.2022. M/o P&NG informed the Committee that the case is under examination with them. M/o P&NG informed the committee that the case is under examination with them.
135.	J.M. Petrochemicals Private Limited HQRXIMLAPPLY00001227AM 23	20.9.2022	54000 klr. PETROLEUM HYDROCARBON SOLVENT 125/240	27101920	The firm vide letter dated 20.09.2022 has been requested to submit Technical specification of the item intended to be imported. Reminders sent on 20.10.2022 and 02.11.2022. The committee decided to refer the case to M/o P&NG and also remind the firm to submit Technical specification of the item intended to be imported. The application has been

					forwarded to M/o P&NG for comments on 12.12.2022.
					The committee decided to send supporting documents to M/o P&NG. Documents sent to M/o P&NG on 09.02.2023. M/o P&NG informed the Committee that the case is under examination with them.
136.	Hyderabad Motor Racing Private Limited HQRXIMLAPPLY00001256AM 23	21.9.2022	111746 ltrs. Elf Race 102; HTX 850 5W-50; HTX 860 10W-60 etc.	27101249	Comments sought from M/o P&NG on 27.09.2022. M/o P&NG informed the Committee that the case is under examination with them.
137.	HPCL-Mittal Energy Limited HQRXIMLAPPLY00001378AM 23	13.10.22	20 ltrs. CYNDIESEL (TACOIL)	27101990	Comments sought from M/o P&NG on 13.10.2022. M/o P&NG vide email dated 19.10.2022 has sought technical specifications from the firm. Reminder received from M/o P&NG on 25.11.2022. Reminder sent to the firm on 12.12.2022. Reply received from the firm has been forwarded to M/o P&NG on 12.12.2022. M/o P&NG vide email dated 13.12.2022 informed that the firm has forwarded Safety data sheet not a Technical specification sheet. M/o P&NG vide email dated 03.01.2023 has sought information from the firm. DL issued on 06.01.2023. Reply received from the firm has been forwarded to M/o P&NG on 07.02.2023. M/o P&NG informed the Committee that the case is under examination with them.
138.	Srinivasa Lubes and Petroleums	11.10.22	5000 MT	27101990	Comments received from M/o P&NG vide OM

	HQRXIMLAPPLY00001360AM 23		Low Aromatic White Spirit		dated 06.01.2023. The committee decided to seek clarification from the firm regarding purpose of import. Clarification sought from the firm on 02.02.2023. The committee decided to send reminder to the firm. Reminder sent on 17.02.2023 & 04.03.2023. The committee decided to send final reminder to the firm. Reminder sent on 19.03.2023 & 03.04.2023. The committee decided to send a final reminder to the firm.
139.	Mangalore Refinery and Petrochemicals Limited HQRXIMLAPPLY00001536AM 23	7.11.2022	2557.14 kgs. Diesel Secondary Reference Fuel – T Fuel; Diesel Secondary Reference Fuel – U Fuel; Hydrocarbon Rf – Iso Octane Astm Etc.	27101990, 29011000	Recommended for 321.14kgs by P&NG vide OM dated 31.03.2023. The Committee decided to recommend the case subject to further approval by competent authority.
140.	EXXONMOBIL LUBRICANTS PRIVATE LIMITED HQRXIMLAPPLY00001833AM 23	13.12.2022	8000 MT Exxsol D40 De-aromatized Hydrocarbon solvent	27101920	Comments sought from P&NG on 16.12.2022. M/o P&NG informed the committee that the case is under examination with them.
141.	Jyothi Lubricants HQRXIMLAPPLY00001887AM 23	19.12.2022	20 MT Used Engine Oil	27109900	Comments sought from P&NG on 21.12.2022. M/o P&NG informed the committee that the case is under examination with them.
142.	AVL TECHNICAL CENTRE PRIVATE LIMITED. HQRXIMLAPPLY00002026AM 23	5.1.2023	2580 kgs. Diesel, EURO-6 Cert Fuel B7	27102010	Comments sought from M/o P&NG on 12.01.2023. M/o P&NG informed the committee that the case is under examination with them.
143.	RENAULT NISSAN AUTOMOTIVE INDIA	11.1.2023	3060 kgs. Gasoline, Euro-6 Cert Fuel	27101290	Recommended by P&NG vide OM dated 10.04.2023.

	PRIVATE LIMITED HQRXIMLAPPLY00002075AM 23		E10		The Committee decided to recommend the case subject to further approval by competent authority.
144.	ASIPIYA CHEMICALS AND SOLVENT PRIVATE LIMITED HQRXIMLAPPLY00002235AM 23	2.2.2023	1500 MT MINERAL HYDROCARBON OIL	27101290	Recommended by P&NG vide OM dated 10.04.2023. The Committee decided to recommend the case subject to further approval by competent authority.
145.	DORF-KETAL CHEMICALS INDIA PRIVATE LIMITED HQRXIMLAPPLY00002251AM 23	3.2.2023	152 kgs. CEC-RF-02-03 Oxy 0.1PCT	27101249	Comments sought from P&NG on 6.2.2023. M/o P&NG informed the committee that the case is under examination with them. Reply received from the sent to P&NG 13.04.2023. M/o P&NG informed the committee that the case is under examination with them.
146.	HORIBA INDIA PRIVATE LIMITED HQRXIMLAPPLY00002303AM 23	9.2.2023	2444 kgs. Gasoline, EURO- 6 Cert Fuel E10 (EURO VI Gasoline) and Gasoline, Indian Reference fuel E20 acc. IS 17943 : 2022	27101241, 27101242	Comments sought from P&NG on 14.2.2023. M/o P&NG vide email dated 09.02.2023 informed that the application is incomplete. The committee decided to send reminder to the firm. Reminder sent to the firm email dated 15.03.2023. M/o P&NG informed the committee that the case is under examination with them.
147.	FEV INDIA PRIVATE LIMITED HQRXIMLAPPLY00002316AM 23	14.2.2023	50000 ltrs. Gasoline type E20 India, CEC RF-02-08 E5 F200L, DIESEL B7 EURO6 CERT F200L and DIESEL B7 EURO6 CERT F200L	27101242, 27101241, 27102020	The firm has been requested to submit technical specifications on 15.02.2023. The committee decided to send reminder to the firm. Reply received from the firm and sent to M/o P&NG on 18.04.2023. M/o P&NG informed the committee that the case is under examination with them.
148.	LABDHI PETROCHEM HQRXIMLAPPLY00002357AM 23	17.2.2023	10000 MT WHITE SPIRIT / LOW AROMATIC WHITE SPIRIT, ITC HS CODES	32129010	Comments sought from P&NG on 20.2.2023 M/o P&NG informed the committee that the case is under examination with them.

			27101290 & 27101219 and Other		
149.	SIDHE PETROCHEMICALS PRIVATE LIMITED HQRXIMLAPPLY00002365AM 23	18.2.2023	6000 MT LIQUID PARAFFINS-40	27101290	Comments sought from P&NG on 20.2.2023 M/o P&NG informed the committee that the case is under examination with them.
150.	TOTALENERGIES MARKETING INDIA PRIVATE LIMITED HQRXIMLAPPLY00002612AM 23	15.3.2023	1800 MT KETRUL D 75; SOLANE 100-155 K and SPIRDANE D 60 S	27101920, 27101290	Recommended by P&NG vide OM dated 20.04.2023. The Committee decided to recommend the case subject to further approval by competent authority.
151.	MAHINDRA AND MAHINDRA LIMITED HQRXIMLAPPLY00000037AM 24	30.3.2023	608 KGA. Gasoline, Indian Reference fuel E20 acc. IS 17943 : 2022	27101242	Comment sought from P&NG on 6.4.2023. M/o P&NG informed the committee that they have sought information from the firm.
Part 10	DoT and M/o Civil Aviation				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
152.	ALPHANAV INDIA PRIVATE LIMITED HQRXIMLAPPLY00001562AM 23	14.11.2022	1 no. Radar JMA 5312 – 6BB	85261000	Comments sought from DGCA on 14.11.2022. DGCA vide email dated 24.02.2023 informed that the ITC(HS) code specified in tabled total items proposed to import are not pertinent to DGCA. Therefore, comments of DGCA may be treated as NIL. Comments sought from DOT on 14.11.2022 DoT vide email dated 19.12.2022 has requested to direct the applicant to obtain import licence from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 20.12.2022. The committee decided to send reminder to the

					firm. Reminder sent to the firm on 03.02.2023, 05.03.2023.& 20.3.2023. The committee decided to send final reminder to the firm. Reminder sent on 01.04.2023 & 16.04.2023. The committee decided to close the case due to no reply from the firm.
153.	AZISTA INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00001670AM 23	26.11.2022	1 set ENFORCE AIR TM RADIO-EA-MIL-CORE (PT-b)	85176290	Comments sought from DGCA on 05.12.2022. DGCA informed the committee that the case is under examination with them. DGCA vide email dated 20.04.2023 has sought information from the firm. Comments sought from DoT on 05.12.2022. DoT vide email dated 09.02.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. Letter issued to the firm on 15.02.2023. The committee decided to send a reminder to the firm. Reminder sent on 16.03.2023 & 01.04.2023.
154.	AZISTA BST AEROSPACE PRIVATE LIMITED HQRXIMLAPPLY00001698AM 23	30.11.2022	1 no. AFR-1 SATELLITE	88026000	Comments sought from DGCA on 05.12.2022. DGCA vide email dated 19.04.2023 informed that the items proposed to import for space aircraft. DGCA doesnot deal for space aircraft, therefore, applicant may be advised to re-submit application again with suitable ITC code instead of ITC (HS) code : 88026000 in application / proforma. Comments sought from DoT on 05.12.2022. DoT vide email dated 19.12.2022 has requested to direct the applicant to obtain import licence from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 20.12.2022. The committee decided to send

					reminder to the firm. Reminder sent on 20.03.2023 & 04.04.2023.
155.	TOYOTA KIRLOSKAR MOTOR PRIVATE LIMITED HQRXIMLAPPLY00001740AM 23	3.12.2022	9075 nos. SENSOR ASSY, MILLIMETER WAVE RADAR (PART No. 882104815000)	85261000	Comments sought from DGCA on 06.12.2022. DGCA vide email dated 20.04.2023 has sought information from the firm. The committee decided to send letter to the firm. Comments sought from DoT on 6.12.2022. DoT vide email dated 19.12.2022 has requested to direct the applicant to obtain import licence from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 20.12.2022. The committee decided to send reminder to the firm. Reminder sent to the firm on 03.02.2023. The committee decided to send final reminder to the firm. Reminder sent on 20.03.2023 & 04.04.2023. Committee decided to send a final reminder to the firm.
156.	TOYOTA KIRLOSKAR MOTOR PRIVATE LIMITED HQRXIMLAPPLY00001739AM 23	3.12.2022	9075 nos. SENSOR ASSY, MILLIMETER WAVE RADAR (PART No. 882104815000)	85261000	Comments sought from DGCA on 06.12.2022. DGCA informed the committee that the case is under examination with them. DGCA vide email dated 20.04.2023 has sought information from the firm. The committee decided to send letter to the firm. Reminder sent on 20.03.2023 & 04.04.2023. Committee decided to send a final reminder to the firm. Comments sought from DoT on 6.12.2022. DoT vide email dated 19.12.2022 has requested to direct the applicant to obtain import licence from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 20.12.2022. The committee decided to send reminder to the

					firm. Reminder sent to the firm on 03.02.2023. The committee decided to send reminder to the firm. Reminder sent on 20.03.2023. & 04.04.2023.
157.	TOYOTA KIRLOSKAR MOTOR PRIVATE LIMITED HQRXIMLAPPLY00001738AM 23	5.12.2022	9075 nos. SENSOR ASSY, MILLIMETER WAVE RADAR (PART No. 882104815000)	85261000	Comments sought from DGCA on 6.12.2022. DGCA informed the committee that the case is under examination with them. DGCA vide email dated 20.04.2023 has sought information from the firm. The committee decided to send letter to the firm. Comments sought from DoT on 6.12.2022. DoT vide email dated 19.12.2022 has requested to direct the applicant to obtain import licence from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 20.12.2022. The committee decided to send reminder to the firm. Reminder sent to the firm on 03.02.2023. The committee decided to send reminder to the firm. Reminder sent on 20.03.2023, 04.04.2023 & 19.04.2023.
158.	DR KHURSHEDD AHMAD, PRINCIPAL INVESTIGATOR, S&H HQRXIMLAPPLY00001925AM 23	23.12.2022	4 units 5g Solar PTT-100 Satellite Transmitter	85269150	Comments sought from DoT on 12.01.2023. The committee decided to resend the application to DoT. Application again sent to DoT on 20.01.2023. DoT vide letter dated 09.02.2023 requested to direct the applicant to submit technical literature of the equipment being imported. Letter issued to the firm on 15.02.2023. The committee decided to send reminder to the firm. Reminder sent on 20.03.2023, 04.04.2023 & 19.04.2023. Committee decided to send a final reminder to the applicant.

					Comments sought from DGCA on 12.01.2023. DGCA informed the committee that case is under examination with them. DGCA vide email dated 20.04.2023 has sought information from the firm. The committee decided to send letter to the firm.
159.	3E Saleserv HQRXIMLAPPLY00002051AM 23	9.1.2023	8 pcs. smart sensor 200S 60Ghz Radar UL SBC-01UL	85261000	Comments sought from DoT on 10.1.2023. DoT vide email dated 13.02.2023 has requested the applicant to obtain a scrutiny based ETA and import license by respective Regional Licensing Office of WPC Wing for grant of import authorization for import of restricted item. Letter issued to the firm on 13.02.2023. Reminder sent on 30.03.2023 & 14.04.2023. Comments sought from DGCA on 10.1.2023 DGCA informed the committee that case is under examination with them.
160.	NAVICOM TECHNOLOGY INTERNATIONAL PRIVATE LIMITED HQRXIMLAPPLY00002124AM 23	17.1.2023	2 nos. RADAR MAGNUM 4ft 4kw and RADAR QUANTUM 2 Q24D WITH ACCESSORIES	85261000	Recommended by DoT vide email dated 09.03.2023. Recommended by DGCA vide email dated 12.04.2023. The committee decided to approve the case for supply to IIT Madras & R&D purpose subject to the condition mentioned in the DoT email dated 09.03.2023 and DGCA email dated 12.04.2023.
161.	SILVERLINE TECHNO SOLUTIONS HQRXIMLAPPLY00002180AM 23	24.1.2023	10 nos. Differential global positioning system, Greenvalley /LI Base GNSS RTK Receiver	90153090	Comments sought from DoT on 24.1.2023. DoT vide email dated 09.02.2023 has requested to direct the applicant to submit technical literature of the equipment being imported. Letter issued to the firm on 15.02.2023. DoT vide email dated 23.03.2023 has requested to

					direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. DL issued and 19.04.2023.
					Comments sought from DGCA on 24.1.2023 DGCA vide email dated 20.04.2023 has sought information from the firm.
162.	ECONOMIC EXPLOSIVES LIMITED HQRXIMLAPPLY00002244AM 23	3.2.2023	1 no. MHR RPS-42 90-DEG SYSTEM	85261000	Comments sought from DoT on 6.2.2023. DoT vide email dated 09.02.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. Letter issued to the firm on 15.02.2023. The committee decided to send a reminder to the firm. Reminder sent on 1.04.2023 & 16.04.2023. Comments sought from DGCA on 6.02.2023 DGCA informed the committee that case is under examination with them.
163.	SFO TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00002328AM 23	15.2.2023	10 nos. FIS Canned Air 10oz	28539090	Comments sought from DoT on 16.2.2023 DOT vide email dated 23.3.2023 has requested to ask the applicant regarding type of product whether it is radio frequency equipment or non-radio frequency equipment. Committee also decided to seek comments from DGCA/M/o Civil Aviation. Application sent to the DGCA on 19.04.2023.
164.	BOSCH CHASSIS SYSTEMS INDIA PRIVATE LIMITED HQRXIMLAPPLY00002402AM 23	22.02.23	1000 nos. MRRevo14F	85261000	For Ex-post facto approval
165.	CONTINENTAL AUTONOMOUS MOBILITY INDIA PRIVATE LIMITED	31.1.2023	2733 nos. AUTOMOTIVE RADAR SENSOR	85261000	Recommended by DoT vide email dated 09.02.2023. Recommended by DGCA vide email dated

	HQRXIMLAPPLY00002215AM 23				20.04.2023. The committee decided to approve the case subject to the condition mentioned in the DoT email dated 09.02.2023 and DGCA email dated 20.04.2023.
166.	KIA INDIA PRIVATE LIMITED HQRXIMLAPPLY00002638AM 23	17.3.2023	75972 nos. Part# 99110-Q6000 Unit Assy-FR Radar, Part# 99140-Q6000 Unint Assy-RR Corner Radad,LH and Part# 99150-Q6000 Unint Assy-RR Corner Radad,RH	85261000	For Ex-post facto approval
167.	WIPRO ENTERPRISES PRIVATE LIMITED HQRXIMLAPPLY00002675AM 23	21.3.2023	1 pcs. SRR 308-21 SC1 (0.3 to 192 m) Short Range Radar Sensor 24 GHz with SRR 308-21 CAN protocol	85261000	Comments sought from DOT on 21.03.2023. DoT vide email dated 23.03.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 19.04.2023. Comments sought from DGCA on 21.3.2023. DGCA vide email dated 20.04.2023 has sought information from the firm.
Part 11	M/o Civil Aviation				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
168.	Innxt Aviation Private Limited HQRXIMLAPPLY00001071AM 23	25.8.22	210 nos Nozzles, Packing Performed, Filter Element	88033000	Comments sought from M/o Civil Aviation on 26.08.2022. Reminder sent to DGCA on 06.10.2022. DGCA vide email dated 19.01.2023 has sought

					information from the firm. The committee decided to send DL to the firm. Letter issued to the firm on 01.02.2023. The committee decided to send reminder to the firm. Reminder sent on 18.03.2023 & 17.04.2023.
169.	PN TRADE AND SERVICES HQRXIMLAPPLY00001367AM 23	11.10.22	1 no. DJI MAVIC 2 ENTERPRISE ADVANCED DRONE	88069200	Comments sought from M/o Civil Aviation on 13.10.2022. M/o Civil Aviation vide OM dated 08.12.2022 has advised to consult Ministry of Home Affairs. Comments sought from MHA on 03.01.2023. The committee decided to send reminder to the MHA. Reminder sent to MHA on 19.04.2023.
170.	BOSCH GLOBAL SOFTWARE TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00002117AM 23	17.1.2023	2 pcs. Cleo Dronut X1	88062200	Comments sought from M/o Civil Aviation on 18.1.2023 DGCA informed the committee that case is under examination with them. DGCA vide email dated 16.03.2023 has sought information from the firm & firm has sent the reply to SD-IT Division, MoCA on 20.03.2023. DGCA informed the committee that case is under examination with them.
171.	PIXELLA PRIVATE LIMITED HQRXIMLAPPLY00002295AM 23	12.2.2023	4 pcs. NANO DRONE LESS THAN 249 GRAMS (2 PCS RC EDITION + 2 PCS COMBO EDITION)	88062100	Comments sought from M/o Civil Aviation on 13.2.2023 The committee decided to send reminder to M/o Civil Aviation. Reminder sent to M/o Civil Aviation on 19.04.2023.
172.	YOKOGAWA TECHNOLOGY SOLUTIONS INDIA PRIVATE LIMITED HQRXIMLAPPLY00002353AM	17.2.2023	1 no. unmanned Aerial Vehicle (Parrot ANAFI Ai Drone)	88069200	Comments sought from DGCA on 20.2.2023 DGCA vide email dated 23.03.2023 has sought information from the firm.

	23				
Part 12	Department of Biotechnology				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
173.	Institute For Stemcell Science & Regenerative Medicine HQRXIMLAPPLY00000527AM 2	13-06-2022	4 VLS Aceol (Hofsteniamiamia) worms	1062000	Recommended by DAHD vide OM dated 28.06.2022. Recommended by D/o Biotechnology vide OM dated 17.04.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 28.06.2022 and D/o Biotechnology OM dated 17.04.2023.
Part 13	D/o Food & PD				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
174.	ATNT LABORATORIES HQRXIMLAPPLY00002343AM 23	16.2.2023	1000 kgs. ANIAML FOOD having animal origin material	23099039	Comments sought from D/o Food on 16.02.2023
Part 14	Department of Agriculture, Cooperation and Farmers' Welfare				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
175.	MANISH AGARWAL HQRXIMLAPPLY00000521AM 23	10-06-2022	50000.000 NOS Tiller Blade Used in Rotavators Of Agriculture Machinery	84329090	Comments sought from DA&FW on 13.06.2022. D/oA&FW vide email dated 17.04.2023 informed that the matter may be closed. The committee decided to close the case.
176.	MANISH AGARWAL HQRXIMLAPPLY00001879AM	18.12.2022	50000.000 NOS TILLER BLADE USED IN	84329090	Comments sought from DA&FW on 19.12.2022.

	23		ROTAVATORS AGRICULTURE MACHINERY	OF		D/oA&FW vide email dated 17.04.2023 informed that the matter may be closed. The committee decided to close the case.
Part 15	MeitY					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status	
177.	VALEO INDIA PRIVATE LIMITED HQRXIMLAPPLY00000608AM 23	22-06-2022	1 SET Filters (CISPR 25 chamber)	85480000	Comments received from DoT vide email dated 21.09.2022. Application referred to MeitY on 30.08.2022. Meity vide email dated 12.02.2023 has sought information from the firm.	
178.	ST. JUDE MEDICAL INDIA PRIVATE LIMITED HQRXIMLAPPLY00002121AM 23	12.1.2023	363 nos. OPTISm PC E.4.3 INTL RFB, M5 Engine V2 RFB FRU, OPTISm DOC RFB, ILUMIEN OPTIS PC E.4.3 INTL RFB etc.	90189099	Comments sought from MeitY on 18.1.2023. Meity vide email dated 15.02.2023 has sought information from the firm.	
179.	MAGIKMINDS SOFTWARE SERVICES PVT. LTD HQRXIMLAPPLY00002201AM 23	27.1.2102 3	11 POUNDS (LBS) CATALYST 2960-X FLEXSTACK PLUS STACKING MODULE; CISCO CATALYST 3560-CX 8 PORT POE IP BASE; EOS MERAKI MX100 ROUTER/SECURITY APPLIANCE etc.	85176290, 85176990	Comments sought from MeitY on 31.1.2023	



180.	DN ENTERPRISES HQRXIMLAPPLY00002369AM 23	18.2.2023	34272 nos. COMPUTER KIT WITH MOTHERBOARD AND POWER SUPPLY, DESKTOP HARD DRIVE 320GB and DESKTOP HARD DRIVE 500GB	84713010, 84717020	Comments sought from MeitY on 20.2.2023. Meity vide email dated 03.03.2023 has sought information from the firm.
181.	TATA ELXSI LIMITED HQRXIMLAPPLY00002668AM 23	20.3.2023	2 nos. SKY MODEL LT043-F1- ANT	85287217	Comment sought from MeitY on 21.3.2023
182.	ALSTOM TRANSPORT INDIA LIMITED HQRXIMLAPPLY00002477AM 23	1.3.2023	8 no. Factory Validation Platform (PART NO TBC1801001) (OLD AND USED), nterlocking (Part no 1809) (OLD AND USED) and OLD AND USED Server (CZ294B0LYD, CZ29480KLZ,CZ28250JF K,CZ28250G9Z,CZ28250 G94, CZ28250JFV)	90312000, 86080090, 84715000	Recommended by MoEF&CC(HSMD) vide letter dated 10.01.2023 Comments sought from Meity on 17.3.2023 The committee decided to send the reminder to Meity. Meity vide OM dated 06.04.2023 has sought information from the firm. The committee decided to send reminder to the firm.
183.	XEROX INDIA LIMITED HQRXIMLAPPLY00001547AM 23	10.11.202 2	62 nos. 640S00888 DRIVES B SPARE; 640S02362 SCANNER ASSY; 620S00665SPDH ASSY; 641S01136 A/B DEVELOPER K etc.	85013119, 84439959, 85044090, 85235100	Import under ITC HS Codes 85013119, 84439959, 85044090, 85235100 is Free. The firm vide letter dated 11.11.2022 has been requested to clarify as to why they have applied for Restricted Import Authorisation. Further, they have been requested to submit supporting documents to their application. The Committee decided to send reminder to the firm. The firm vide letter dated 07.12.2022 has submitted supporting documents and informed

					that the item is Second Hand Used And Refurbished Spare Parts of the principal product being Digital Printers and/or Digital Multi-functional Printers. Comments sought from Meity on 03.01.2023. Meity vide email dated 13.02.2023 has sought information from the firm. Meity vide email dated 03.03.2023 has sought information from the firm.
Part 16	PESO				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
184.	STUMPP SCHUELE CASINGS PRIVATE LIMITED HQRXIMLAPPLY00001579AM 23	14.11.2022	100 kgs. PROPELLANT (SINGLE BASE) CBC 231	36010010	Comments sought from PESO on 16.11.2022. PESO vide letter dated 23.02.2023 has sought information from the firm. DL issued vide email dated 20.03.2023.
185.	INDIAN EXPLOSIVES PRIVATE LIMITED HQRXIMLAPPLY00002660AM 23	20.3.2023	307200 pcs. IGNITERS (UN NO. 0454), ELECTRIC/ELECTRONIC FUSES, SQUIBS, FUSE HEADS, EBS MC3 HYBRID 1.4S	36030041	Recommended by PESO vide OM dated 13.04.2023. The committee decided to examine the case on file for the approval of competent authority.
186.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY00002727AM 23	28.3.2023	1000 nos. MICRO ELECTRIC DETONATOR (M100)	36036000	Comment sought from PESO on 29.3.2023. PESO vide letter dated 13.04.2023 has sought information from the firm.
187.	AROMA TRADING COMPANY HQRXIMLAPPLY00002361AM 23	24.3.2023	3500 CBM COLD PYRO	36041000	Comment sought from PESO on 6.4.2023 PESO vide letter dated 13.04.2023 has informed that the item of import are prohibited in India. Accordingly, the committee decided to reject

					the case.
Part 17	MoEF&CC (SU Division)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
188.	Kuru Agri Products HQRXIMLAPPLY00000807AM 23	18.07.2022	2000 MT SANDALWOOD /SANDALWOOD LOGS	44039922	Comments sought from MoEF&CC (SU Divn) on 21.07.2022. MoEF&CC (SU) vide OM dated 24.08.2022 has sought some documents from the firm. Reminders sent on 06.09.2022, 21.09.2022 and 06.10.2022. Reply received from the firm has been forwarded to MoEF&CC(SU) on 09.11.2022. Reminder sent to MoEF&CC(SU) on 06.01.2023. The committee decided to send reminder to MoEF&CC(SU Division). Reminder sent to MoEF&CC(SU Division) on 15.03.2023. MoEF&CC (SU) vide OM dated 22.03.2023 has sought information from the firm
189.	Balaji Agrifuels Private Limited HQRXIMLAPPLY00000817AM 23	19.07.2022	1000 MT SANDALWOOD /SANDALWOOD LOGS (SANTALUM ALBUM)	44039922	Comments sought from MoEF&CC (SU Divn) on 22.07.2022. MoEF&CC has sought specific documents from the applicant vide its OM dated 20.01.2023. The committee decided to send reminder to the firm. Reminder sent to the firm vide email dated 15.03.2023 & 20.04.2023. Committee decided to send a final reminder to the applicant.
190.	CLOUD 9 HQRXIMLAPPLY00001942AM 23	27.12.2022	10 MT Sandalwood (Santlum Album)	44039923	Comments sought from MOEF&CC (SU Divn) on 27.12.2022. MOEF&CC (SU) vide OM dated 04.01.2023 has sought information from the applicant. Letter sent to the applicant on 10.01.2023. The

					committee decided to send reminder to the firm. Reminder sent on 24.02.2023 & 11.03.2023. Committee decided to send a final reminder to the applicant. Committee decided to close the case as no reply has been received from the applicant.
191.	ADITI INTERNATIONAL HQRXIMLAPPLY00002127AM 23	18.1.2023	900 MT SANDAL WOOD / SANDAL WOOD LOGS (SANTALUM ALBUM)	44039922	Comments sought from MOEF&CC (SU Divn) on 19.1.2023 MoEF&CC(SU) Division vide OM dated 31.01.2023 has sought information from the firm. Letter issued to the firm on 02.02.2023. The committee decided to send reminder to the firm. Reply received from the firm and sent to MOEF&CC (SU Divn) email dated 15.03.2023. MoEF&CC(SU) Division vide OM dated 23.03.2023 has sought information from the firm. The committee decided to send letter to the firm.
192.	NARESH INTERNATIONAL HQRXIMLAPPLY00002134AM 23	19.1.2023	12 MT SANDAL WOOD(SANTALUM ALBUM)	44039922	Comments sought from MOEF&CC (SU Divn) on 30.1.2023. MoEF&CC(SU) Division vide OM dated 31.01.2023 has sought information from the firm. Letter issued to the firm on 15.02.2023. The committee decided to send reminder to the firm. Reply received from the firm and sent to MOEF&CC (SU Divn) email dated 15.03.2023. MoEF&CC(SU) Division vide OM dated 23.03.2023 has sought information from the firm. The committee decided to send letter to the firm.
Part 18	MSME				

Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
193.	BD CORP HQRXIMLAPPLY00001653AM 23	24.11.2022	8000 pcs. Shoe Air Freshener Balls – Plastic balls and scent inside to remove bed smell from shoes.	33074900	Comments sought from M/oMSME on 13.12.2022. Committee decided to send a reminder to M/o MSME.
Part 19	MoEF&CC (OC)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
194.	Swastik Synergy Engineering Private Limited HQRXIMLAPPLY00001309AM 23	24.9.2022	10000 kgs. 1,1,1,2,3,3,3-HEPTAFLUOROPROPAN E HFC 227 E A also Known as FM 200	29034600	Comments received from by MoEF&CC(OC) vide OM dated 18.10.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.Letter issued to the firm on 13.12.2022. Reply received from the firm on 30.12.2022.Committee decided to seek necessary clearances once again from the applicant. Letter sent to the firm on 01.02.2023. The firm has submitted CTO from SPCB but not submitted necessary clearance from PESO. The committee decided to send reminder to the firm to submit necessary clearance from PESO. DL issued on 20.04.2023.
195.	CHILLAIRES SOLUTIONS HQRXIMLAPPLY00001591AM 23	16.11.2022	66000 MT R 134a Disposable CAN (450 Gm)	29034500	Comments sought from MoEF&CC(O) on 17.11.2022. MoEF&CC(O) vide OM dated 23.11.2022 has sought further details from the firm. Letter issued on 14.12.2022. Reply is awaited
196.	STALLION INDIA FLUOROCHEMICALS	03.11.2022	2000000 kgs. 1,1,1,2	29034500	Recommended by MoEF&CC(O) vide OM dated 23.11.2022.

	PRIVATE LIMITED HQRXIMLAPPLY00001589AM 23		TETRAFLUOROETHANE (R134A)		Further, the applicant submitted the requisite clearances obtained from necessary ministries/departments vide email dated 27.02.2023. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 23.11.2022 and where import is affected through ISO tanks only.
197.	A S H TRADERS HQRXIMLAPPLY00001644AM 23	23.11.2022	24 kgs. R 404 YORK GAS	38271100	Comments sought from MoEF&CC(OC) on 23.11.2022. MoEF&CC(O) vide OM dated 12.12.2022 has sought some information from the applicant. Committee decided to close the case as no reply has been received from the applicant.
198.	NAVIN FLUORINE ADVANCED SCIENCES LIMITED HQRXIMLAPPLY00001640AM 23	22.11.2022	1 kg. R240fa Standard	29037800	Comments sought from MoEF&CC (O) on 23.11.2022. MoEF&CC(OC) vide OM dated 12.12.2022 has sought some information from the firm. Committee decided to close the case as no reply has been received from the applicant.
199.	VIJAY PETROCHEM PRIVATE LIMITED HQRXIMLAPPLY00001744AM 23	5.12.2022	300 MT R-134a Cans 450 Grams (Tetrafluoroethane)	29034500	Comments received from MoEF&CC(OC) vide OM dated 14.12.2022. The Committee decided to seek details of the processing/manufacturing proposed to be undertaken by the firm. Letter issued on 06.01.2023. Committee decided to send a final reminder to the applicant.
200.	MPCL INDUSTRIES LIMITED	16.12.2022	1000 MT	29034500	Recommended by MoEF&CC(O) vide OM

	HQRXIMLAPPLY00001868AM 23	2	1,1,1,2- TETRAFLUOROETHAN E, HFC – 134a		dated 29.12.2022. The applicant submitted the requisite clearances obtained from necessary ministries/departments vide email dated 20.04.2023. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 29.12.2022 and where import is affected through ISO tanks only.
201.	BETA HEALTH CARE PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00001984AM 23	29.12.2022	4 nos. HEAT PUMP (REGRIGERANT R-134a)	38247100	Comments received from MoEF&CC(O) vide OM dated 06.03.2023. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. DL issued on 19.04.2023.
202.	ALLTEMP SUSTAINABLE REFRIGERANTS INDIA PRIVATE LIMITED HQRXIMLAPPLY00002057AM 23	10.1.2023	309 kgs. Tetrafluorothane (HFC- 134a)	29034500	Comments received from MoEF&CC (OC) vide OM dated 19.01.2023. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Letter sent to the firm on 10.01.2023. Response is awaited from the firm. Committee decided to send a final reminder to the applicant.
203.	MPCL INDUSTRIES LIMITED HQRXIMLAPPLY00002164AM 23	21.1.2023	250 MT HFC-32 (50%)+HFC- 125 (50%) (R410A)	38276300	Comments received from MoEF&CC(O) vide OM dated 01.02.2023 The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Letter issued on

					23.03.2023. Response is awaited from the firm.Committee decided to send a final reminder to the applicant.
204.	MPCL INDUSTRIES LIMITED HQRXIMLAPPLY00002168AM 23	21.1.2023	250 MT HFC-32 (50%)+HFC- 125 (50%) (R410A)	38276300	Comments received from MoEF&CC(O) vide OM dated 01.02.2023 The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Letter issued on 23.03.2023. Response is awaited from the firm.Committee decided to send a final reminder to the applicant.
205.	CHILLAIRE SOLUTIONS HQRXIMLAPPLY00002314AM 23	14.2.2023	240000 kgs. REFRIGERANT R134A	29034500	Comments received from MoEF&CC(O) vide OM dated 23.02.2023. The applicant submitted the requisite clearances obtained from necessary ministries/departments vide email dated 13.03.2023. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 29.12.2022 and where import is affected through ISO tanks only.
206.	SHREE NAKODA REFRIGERATION HQRXIMLAPPLY00002585AM 23	13.3.2023	5040 kgs. R32 REFRIGERANT GAS	29034200	Comments received from MoEF&CC (OC) vide OM dated 24.03.2023. The Committee decided to seek clarification regarding the purpose of import. DL was issued on 17.04.2023.



207.	FITECH ENGINEERS PVT LTD HQRXIMLAPPLY00002566AM 23	10.3.2023	40000 kgs. HFC227ea	29034600	Comments received from MoEF&CC (OC) vide OM dated 21.03.2023. The Committee decided to seek clarification regarding the purpose of import. DL issued on 17.04.2023. Reply received from the firm on 19.04.2023. Committee decided to again seek clarification whether the said imports are for 'Trading' purposes or for Actual Use.
208.	LUPIN LIMITED HQRXIMLAPPLY00002597AM 23	13.3.2023	1000 POUNDS (LBS) Solstice Propellant UHP	29035100	Comments sought from MOEF&CC(OC) on 14.3.2023. MOEF&CC(OC) vide email dated 21.03.2023 has sought information from the firm. Letter issued on 21.03.2023.
209.	GUJARAT FLUOROCHEMICALS LIMITED HQRXIMLAPPLY00002626AM 23	16.3.2023	5000 MT Refrigerant R32	29034200	For Ex-post facto approval.
210.	GLENMARK PHARMACEUTICALS LIMITED HQRXIMLAPPLY00002631AM 23	17.3.2023	876 MT ZEPHEX 134A GLI (1, 1, 1, 2 Tetrafluoroethane) (HFC-134a))	29034500	Recommended by MOEF (O) vide OM dated 24.03.2023 The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 24.03.2022.
211.	CEASEFIRE INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00002659AM 23	20.3.2023	60000 kgs. HFC-236FA (1,1,1,3,3,3-HEXAFLUOROPROPAN E) and HFC-227EA (1,1,1,2,3,3,3-HEPTAFLUOROPROPAN E)	29034600	Recommended by MOEF (O) vide OM dated 24.03.2023. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 24.03.2022.

212.	GLENMARK PHARMACEUTICALS LIMITED HQRXIMLAPPLY00002673AM 23	21.3.2023	2628 kgs. ZEPHEX 134A GLI (1, 1, 1, 2 Tetrafluoroethane) (HFC-134a))	29034500	Recommended by MOEF (O) vide OM dated 24.03.2023 The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 24.03.2022.
213.	AARTI PHARMALABS LIMITED HQRXIMLAPPLY00000007AM 24	1.4.2023	120.24 kgs. BROMOFLUOROMETHA NE	29037900	Recommended by MOEF&CC(OC) vide OM dated 19.04.2023 The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 19.04.2022.
214.	ENVIRO SOLUTIONS HQRXIMLAPPLY00000009AM 24	3.4.2023	475000 KGS. REFRIGERANT HFC32	29034200,	Recommended by MOEF&CC(OC) vide OM dated 17.04.2023. Further, the applicant submitted the requisite clearances obtained from necessary ministries/departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 17.04.2023.
215.	ENVIRO SOLUTIONS HQRXIMLAPPLY00000010AM 24	3.4.2023	475000 KGS. Refrigerant GAS HFC- 152A	29034300	Comment sought from MOEF (O) on 3.4.2023 MOEF&CC(OC) vide email dated 17.04.2023 has sought information from the firm
216.	MIHAMA INDIA PRIVATE LIMITED HQRXIMLAPPLY00000021AM 24	3.4.2023	2500000 KGS. R-404A, PENTAFLUOROETHANE , TETRAFLUOROETHANE &TRIFLUOROETHANE, HFC-32, DIFLUOROMETHANE	38276100, 29034200,	Recommended by MOEF&CC(OC) vide OM dated 17.04.2023. Further, the applicant submitted the requisite clearances obtained from necessary ministries/departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 17.04.2023.
217.	GUJARAT FLUOROCHEMICALS	3.4.2023	100 GMS. 2-Chloro 1,1-	29037900	Comment sought from MOEF (O) on 5.4.2023 MOEF&CC(OC) vide email dated

	LIMITED HQRXIMLAPPLY00000011AM 24		difluoroethylene		17.04.2023 has sought information from the firm
Part 20	D/o C&PC				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
218.	Max Speciality Films Private Limited HQRXIMLAPPLY00001101AM 23	30.8.22	1500 Pcs Fibre Reinforced Plastic core- FRPCore(Second Hand/Reusable)	39234000	Recommended by D/o C&PC vide OM dated 21.11.2022 Comments sought from MoEF&CC(HSMD) on 01.09.2022. Committee decided to direct the firm to approach MoEF&CC vide the IWMS portal.DL issued on 22.03.2023. Committee decided to issue a final reminder to the applicant.
219.	Sirim Scientific Solutions HQRXIMLAPPLY00001074AM 23	25.8.22	68 Kgs 38? Procite/ 200mm /OD 470 /core 76	39211100	Recommended by D/o C&PC vide OM dated 01.11.2022. Comments sought from MoEF&CC (HSMD) on 06.09.2022. Committee decided to direct the firm to approach MoEF&CC vide the IWMS portal.DL issued on 22.03.2023. Committee decided to issue a final reminder to the applicant.
220.	Gujarat Fluorochemicals Limited HQRXIMLAPPLY00000585AM 23	17-06-2022	25.000 KGA Chemical-1,4-Diiodooctafluorobutane	29037800	MoEF&CC(OC) vide OM dated 18.07.2022 has informed that they are not concerned with the matter. Comments sought from D/o C&PC. DL issued on 22.03.2023on 06.09.2022. D/o C&PC informed the committee that the case is under examination with them.
221.	AARTI PHARMALABS LIMITED HQRXIMLAPPLY00001755AM	5.12.2022	5000 Mt DENATURED ETHYL ALCOHOL	22072000	Recommended for 2260 MT by D/o C&PC vide OM dated 11.04.2023. The committee decided to approve the case

	23				for 2260 MT subject to the conditions mentioned in the D/o C&PC OM dated 11.04.2023.
222.	N N GRAPHICS HQRXIMLAPPLY00002042AM 23	7.1.2023	1220 nos. POF(POLYOLEFIN) shrink film used for industrial grade packing	39206912	The firm has been requested to submit supporting documents on 09.01.2023. The committee decided to also seek clarification whether the said goods are new/re-cycled/waste. Letter sent to the firm on 02.02.2023. The committee decided to send a reminder to the firm. Reminder sent on 04.03.2023 & 19.03.2023. The committee decided to close the case due to no reply from the firm.
223.	IND SWIFT LABORATORIES LIMITED HQRXIMLAPPLY00002225AM 23	1.2.2023	2.5 kgs. Tert-Butanol-d10 and Sulfuric Acid-d2	28459090	Comments sought from C&PC on 1.2.2023 The committee decided to send reminder to Chemical Division in D/o C&PC Comments sought from Dept. of Atomic Energy 15.03.2023.
224.	DHAMPUR SUGAR MILLS LIMITED HQRXIMLAPPLY00002526AM 23	4.3.2023	15000 MT Denatured Ethyl Alcohol	22072000	Recommended by C&PC vide OM dated 17.04.2023. The committee decided to approve the case subject to the conditions mentioned in the D/o C&PC OM dated 17.04.2023.
225.	KLJ PETROPLAST LIMITED HQRXIMLAPPLY00002545AM 23	7.3.2023	10000 MT Denatured Ethyl Alcohol	22072000	Recommended by C&PC vide OM dated 05.04.2023. The committee decided to approve the case subject to the conditions mentioned in the D/o C&PC OM dated 05.04.2023.
226.	KANORIA CHEMICALS & INDUSTRIES LTD HQRXIMLAPPLY00002543AM 23	7.3.2023	5000 MT ETHYL ALCOHOL DENATURED, OF ANY STRENGTH	22072000	Recommended for 4070 MTs by C&PC vide OM dated 20.04.2023. The committee decided to approve the case for 4070 MT subject to the conditions mentioned in the D/o C&PC OM dated

					11.04.2023.
227.	SRI BALAJI POLYMER HQRXIMLAPPLY00002466AM 23	28.2.2023	2520000 kgs. REUSED FISHING NET	63109090	Comments sought from DPIIT on 28.02.2023 The committee decided to seek comments from D/o C&PC. Comments sought from D/o C&PC on 26.04.2023.
228.	JAI RESEARCH FOUNDATION HQRXIMLAPPLY00002696AM 23	23.3.2023	4LTR Denatured Ethanol	22072000	Recommended by C&PC vide OM dated 13.04.2023. The committee decided to approve the case subject to the conditions mentioned in the D/o C&PC OM dated 13.04.2023.
229.	Encorra Polymers HQRXIMLAPPLY00000057AM 24	09.4.2023	25MTS Natural LDPE Film Scrap	39151000	Comments sought from C&PC on 10.4.2023
230.	MAHARASHTRA ALDEHYDES AND CHEMICALS LTD HQRXIMLAPPLY00002749AM 23	30.3.2023	4200 MT LIQUID CHEMICAL	22072000	Comments sought from C&PC on 03.04.2023
231.	DMI DRAEXLMAIER MANUFACTURING INDIA PRIVATE LIMITED HQRXIMLAPPLY00002561AM 23	31.3.2023	100 PCS. USED Packaging Bags	63053900	Comments sought from C&PC on 6.4.2023
232.	RANG RASAYAN LTD HQRXIMLAPPLY00002588AM 23	13.03.2023	1500MT Denatured Absolute Alcohol	22072000	Recommended for 1100MT by D/o C&PC vide OM dated 19.04.2023. The committee decided to approve the case for 1100 MT subject to the conditions mentioned in the D/o C&PC OM dated 13.04.2023.

233.	V.S.M.AQUA PORT HQRXIMLAPPLY00001682AM 23	28.11.202 2	500 MTIndustrial Solvent	38140010	Comments sought from M/o P&NG on 11.01.2023. M/o P&NG vide email dated 27.03.2023 has suggested to seek comments from D/o C&PC. Comments sought from D/o C&PC on 05.04.2023. D/o C&PC informed the committee that the case is under examination with them.
Part 21	MoEF&CC (HSMD)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
234.	SIGMA CHEMICAL INDUSTRIES HQRXIMLAPPLY00314896AM 22	11.01.22	60 MT Zinc Ash Skimming (Zn less than 65%)	26201990	Comments sought from MoEF&CC (HSMD) and M/o Mines on 12.01.2022. Reminders sent to MoEF&CC (HSMD) on 20.05.2022 and 10.08.2022. Comments received from M/o Mines vide letter dated 03.02.2022. Committee decided to direct the firm to provide suitable NOC from MoEF&CC. Letter sent to the firm on 01.02.2023.
235.	Eastern Electrodes & Coke Private Limited HQRXIMLAPPLY00000449AM 23	01-06-2022	100 MTS FIX CARBON 97%, SULPHUR 2%	38019000	Comments sought from MoEF (HSMD) on 28.06.2022. Reminder sent on 10.08.2022.
236.	Mahavir Bullion &Refinery Private Limited HQRXIMLAPPLY00000720AM 23	07.7.22	2 MT Ash Containing Precious Metals / Precious Metal Compounds (Gold Upto 7%, Silver 4%, Copper15%)	71123000	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The committee decided to send reminder to MoEF&CC. Reminder sent on 22.03.2023. The Committee decided to seek details of past import from the firm.DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022. The firm replied on 26.09.2022

237.	Parker Precious Metals LLP HQRXIMLAPPLY00000616AM 23	23-06- 2022	5 MTS GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The committee decided to send reminder to MoEF&CC. Reminder sent on 22.03.2023. The Committee decided to seek details of past import from the firm. DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022. The firm replied on 07.10.2022
238.	AJ Refinery Private Limited HQRXIMLAPPLY00000615AM 23	23-06- 2022	7 MTS GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The committee decided to send reminder to MoEF&CC. Reminder sent ob 22.03.2023. The Committee decided to seek details of past import from the firm.DL issued to the firm on 26.07.2022. Reminder sent on 10.08.2022. The firm replied on 18.08.2022
239.	Bright Metal Refiners HQRXIMLAPPLY00000621AM 23	23-06- 2022	5 MTS GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The committee decided to send reminder to MoEF&CC. Reminder sent ob 22.03.2023 The Committee decided to seek details of past import from the firm.DL issued to the firm on 26.07.2022. Reminder sent on 10.08.2022. The firm replied on 03.10.2022
240.	Sovereign Metals Limited HQRXIMLAPPLY00000617AM 23	23-06- 2022	6 MTS GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The committee decided to send reminder to MoEF&CC. Reminder sent on 22.03.2023 The Committee decided to seek details of past import from the firm.DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022.

					The firm replied on 27.09.2022
241.	AGNIS BULLION HOUSE LLP HQRXIMLAPPLY00000618AM 23	23-06- 2022	7 MTS GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023. The Committee decided to seek details of past import from the firm. DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022. The firm replied on 25.08.2022
242.	Equidem Enterprise Private Limited HQRXIMLAPPLY00000636AM 23	25-06- 2022	5 MTS GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023 & 22.03.2023. The Committee decided to seek details of past import from the firm. DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022. The firm replied on 06.10.2022
243.	OMGL Refinery Limited Liability Partnership HQRXIMLAPPLY00000643AM 23	27-06- 2022	3 MTS GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023. The Committee decided to seek details of past import from the firm. DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022.

					The firm replied on 07.10.2022
244.	Augmont Enterprises Private Limited HQRXIMLAPPLY00000529AM 23	13.06.2022	2000 kgs. GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 21.07.2022. Reminder sent on 10.08.2022. The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023. The applicant has been requested to submit details regarding past imports vide DL dated 08.08.2022. Reminders sent on 23.08.2022 and 07.09.2022. The firm replied on 28.09.2022
245.	MGR Overseas Private Limited HQRXIMLAPPLY00000685AM 23	29-06-2022	2 MTS GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 01.08.2022. The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023. The applicant has been requested to submit details regarding past imports vide DL dated 08.08.2022. Reminders sent on 23.08.2022 and 07.09.2022. The firm replied on 03.10.2022
246.	MMTC – Pamp India Private Limited HQRXIMLAPPLY00000745AM 23	11.07.2022	10 MTS GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 01.08.2022. The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023. The applicant has been requested to submit details regarding past imports vide DL dated 08.08.2022. Reminders sent on 23.08.2022 and 07.09.2022. The firm replied on 30.09.2022
247.	Kundan Care Products Limited HQRXIMLAPPLY00000917AM 23	2.8.2022	20000 kgs. GOLD SCRAP	71129100	Comments sought from MoEF (HSMD) on 03.08.2022. The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023.

					The applicant has been requested to submit details regarding past imports vide DL dated 08.08.2022. The firm replied on 17.08.2022
248.	Zaveri And Company Private Limited HQRXIMLAPPLY00000962AM 23	10.8.22	10000 Kgs Waste And Scrape Of Precious Metal Of Gold Including Metal Clad With Gold But Excluding Sweeping	71129100	Comments sought from MoEF (HSMD) on 10.08.2022. The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023. The applicant has been requested to submit details regarding past imports vide DL dated 10.08.2022. The firm replied on 18.08.2022
249.	METORO PRECIOUS REFINARY PRIVATE LIMITED HQRXIMLAPPLY00001198AM 23	15.9.2022	1000 kgs. Sweepings Containing Gold Or Silver (5% To 7% Of Gold Or Silver) And Ash Containing Precious Metals / Precious Metal Compounds (Gold Upto 7%, Silver 4%)	71129920, 71123000	Comments sought from MoEF (HSMD) on 15.09.2022. The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023.
250.	HINDUSTAN PLATINUM PRIVATE LIMITED HQRXIMLAPPLY00001228AM 23	15.9.2022	71123000 kgs. Spent Catalyst Of Precious Metal Of A Kind Used Principally For Recovery Of Precious Metal; Other Waste And Scrap Of Precious Metal/Compounds Of A Kind Principally For Recovery Of Metal; Ash Containing Precious Metal Or Precious Metal Compounds Etc.	71129990/71123000	Comments sought from MoEF (HSMD) on 13.10.2022. The committee decided to send reminder to MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 09.02.2023.

251.	SHREE JALARAM AGRICULTURE HQRXIMLAPPLY00000423AM23	30-05-2022	261.866 MTS COPPER RESIDUES (CU 17%)	26203090	Comments sought from M/o Mines and MoEF&CC (HSMD) on 03.06.2022. M/o Mines vide letter dated 17.08.2022 has informed that they have 'NIL' comments to offer in the matter. Further, they have requested to seek further comments in this matter from the Ministry of Environment, Forest & Climate Change. Reminder sent to MoEF&CC (HSMD) on 30.08.2022.
252.	G SURGIWEAR LIMITED 052100850839AM21	5.03.2021	500 kgs. TITANIUM POWDER (Ti-6Al-4V)	8108200090	The firm has been requested to apply online to MoEF&CC (HSMD) on 16.11.2022
253.	IMAGINARIUM SOLUTIONS (I) PRIVATE LIMITED HQRXIMLAPPLY00001596AM23	17.11.2022	400 kgs AP&C-PA-PS-043 Ti-6Al-4V-Gr 23 15-45 Ti64 grade 23 EBM & 5 EBM, 2 EBM powder Arcam Ti48Al2Cr2Nb	81082000	The firm has been requested to apply online to MoEF&CC (HSMD) on 18.11.2022
254.	REVALYU RECYCLING (INDIA) LIMITED HQRXIMLAPPLY00001689AM23	29.11.2022	2000 MT PET SCRAP (Pet Flake)	39076930	Committee decided to direct the firm to apply online to MoEF&CC for NOC through their IWMS Portal. Letter sent to the firm on 15.02.2023.
255.	RHODIUM MASTER HQRXIMLAPPLY00001703AM23	30.11.2022	20 MT SPENT CATALYST CONTAINING PRECIOUS METAL.	71129990	Recommended by MoEF&CC(HSMD) vide letter dated 17.04.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 17.04.2023.
256.	Mohandis Enterprises HQRXIMLAPPLY00001874AM23	17.12.2022	600 MT PET flake (chip)/PET bottle scrap, Viscosity 0.70 ? 0.80 dl/g Melting index 35 ? 5 g/10 min	39076110	Committee decided to direct the firm to apply online to MoEF&CC for NOC through their IWMS Portal. Letter sent to the firm on 15.02.2023.

257.	INDUSTRIAL METAL POWDERS (INDIA) PRIVATE LIMITED HQRXIMLAPPLY00002036AM 23	7.1.2023	650 kgs. TITANIUM POWDER	81082000	The firm has been requested to apply online in MoEF&CC for NOC through their IWMS Portal on 10.01.2023
258.	MERIL HEALTHCARE PRIVATE LIMITED HQRXIMLAPPLY00002143AM 23	17.1.2023	1850 kgs. TITANIUM POWDER 90-500 MICRON	81082000	Recommended by MoEF&CC(HSMD) vide letter dated 17.04.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 17.04.2023.
259.	OHMIUM OPERATIONS PRIVATE LIMITED HQRXIMLAPPLY00002197AM 23	27.1.2023	30 kgs. Titanium Powder Scientific research and development	81082000	The firm has been requested to apply online in MoEF&CC(HSMD) for NOC on 20.01.2023.
260.	STRAPEX SYNTHETICS PRIVATE LIMITED HQRXIMLAPPLY00002206AM 23	27.1.2023	200 MT PET FLAKES , PET CHIP	39076990	Comments sought from MOEF (HSMD) on 30.01.2023
261.	GANESHA ECOSPHERE LIMITED HQRXIMLAPPLY00002606AM 23	15.3.2023	6240 MT PET Flake	39076930, 39076930	Recommended by MOEF (HSMD) vide letter dated 21.2.2023. The committee decided to examine the case on file for the approval of competent authority.
262.	PADMAVATI ENTERPRISE HQRXIMLAPPLY00002669AM 23	21.3.2023	51100 MT BRASS DROSS and IRON AND STEEL SLAG DROSS	26203010, 26190090	Comment sought from MOEF HSMD) on 21.3.2023
263.	TEKOR MINERALS PRIVATE LIMITED HQRXIMLAPPLY00002684AM 23	22.3.2023	12000 MT Used Anode Butt	38019000	For Ex- post facto approval.

264.	PURPLE PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00002722AM 23	28.3.2023	1897.5 kgs. MERCURY	28054000	The firm has withdrawn the application. Accordingly, the committee decided to close the case.
265.	PURPLE PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00002762AM 23	31.3.2023	1897.5 kgs. Mercury	28054000	Recommended by MOEF&CC(HSMD) vide OM dated 24.03.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) OM dated 24.03.2023.
266.	KALYANI ADDITIVES PRIVATE LIMITED HQRXIMLAPPLY00001039AM 23	22.08.2022	2000 Kgs of Titanium Powder -Ti-6Al-4V grade 23, 45-106	81082000	Recommended by MoEF&CC(HSMD) vide letter dated 18.04.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 18.04.2023.
Part 22	MoEF&CC (HSMD) & DPIIT				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
267.	PUNJAB RUBBERS HQRXIMLAPPLY00000634AM 23	30.07.2022	1000000 kgs. latex gloves	40151900	Comments sought from MoEF&CC (HSMD) on 26.07.2022. Comments sought from DPIIT on 26.07.2022. DPIIT vide OM dated 31.01.2023 has sought information from the firm. Letter sent to the firm on 14.02.2023. The committee decided to send reminder to the firm. Reminder sent on 13.02.2023 & 01.03.2023. The committee decided to send reminder to the firm. Reminder sent on 16.03.2023., 31.03.2023. & 15.04.2023. The committee decided to close the case due to no reply from the firm.

268.	Indo-Mim Private Limited HQRXIMLAPPLY00000998AM 23	16.8.22	3000 Kgs F75 Scrap Material.	81053000	Committee decided to direct the firm to apply online to MoEF&CC for NOC through their IWMS Portal. Comments sought from DPIIT on 17.08.2022. DPIIT vide OM dated 14.12.2022 & 20.12.2022 informed that they are not concerned in the matter. The committee decided to refer the case of M/o H&FW. Comments sought from M/oH&FW on 03.01.2023. The committee decided to send reminder to M/oH&FW. Reminder sent on 21.03.2023. The committee decided to send reminder to M/oH&FW.
269.	Pondy Oxides And Chemicals Limited HQRXIMLAPPLY00001120AM 23	2.9.22	6000 MT Lead Acid Battery Scrap asper ISRI 'Rains' /Battery Plates as per ISRI 'Rails	85491100	Recommended by MoEF&CC (HSMD) vide letter dated 08.09.2021. Comments sought from DPIIT on 05.09.2022. DPIIT vide OM dated 20.12.2022 has sought some information / documents from the firm. Reply received from the firm has been forwarded to DPIIT on 06.01.2023. DPIIT informed the committee that case is under examination with them. Reply has been received and sent to the DPIIT on 16.03.2023. The committee decided to send reminder to the DPIIT. Reminder sent to the DPIIT on 17.04.2023. The committee decided to send reminder to DPIIT.
270.	SHUBHAM SALES CO. HQRXIMLAPPLY00001442AM 23	21.10.2022	12000 MT ALUMINIUM CATHODES RESIDUES & CARBON RESIDUE	76020090	Committee decided to direct the firm to apply online to MoEF&CC for NOC through their IWMS Portal. Comment sought from DPIIT on 27.10.2022.

					DPIIT vide OM dated 24.11.2022 has sought some information/documents from the firm. Letter issued on 08.12.2022. Reminder issued to the firm on 23.12.2022. The committee decided to send reminder to the firm. Reminder sent on 21.02.2023 & 08.03.2023. The committee decided to send final reminder to the firm. Reminder sent on 23.03.2023 & 07.04.2023. The committee decided to send final reminder to the firm.
271.	PONDY OXIDES AND CHEMICALS LIMITED HQRXIMLAPPLY00001580AM 23	15.11.2022	3000 MT Lead Battery Scrap as per ISRI 'Rains' / Lead Battery Plates as per ISRI 'Rails'	85499100	Recommended by MoEF&CC(HSMD) vide letter dated 14.03.2022 Comments sought from DPIIT on 15.11.2022. DPIIT vide OM dated 20.12.2022 has sought some information / documents from the firm. DL issued on 21.12.2022. Reply received from the firm has been forwarded to DPIIT on 06.01.2023. DPIIT informed the committee that case is under examination with them. The committee decided to send reminder to the DPIIT. Reminder sent on 17.04.2023. The committee decided to send reminder to the DPIIT.
272.	SHRISONS REVIVAL PRIVATE LIMITED HQRXIMLAPPLY00001637AM 23	22.11.22	1000 MT of Lead Scrap (ISRI code:- Rails, Rents, Rakes)	85491100	Recommended by MoEF&CC vide letter dated 31.08.2022 Comments sought from DPIIT on 23.11.2022. DPIIT vide OM dated 26.12.2023 has sought information from the firm. DL issued on 26.12.2022. Reply received from the firm has been forwarded to DPIIT on 15.03.2023. DPIIT informed the committee that case is under examination with them. The committee

					decided to send reminder to the DPIIT. Reminder sent on 17.04.2023. The committee decided to send reminder to the DPIIT.
273.	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00001886AM 23	19.12.2022	10000 MT Lead acid battery scrap as isri code rains	85491100	Recommended by MoEF&CC(HSMD) vide letter dated 14.11.2022. Comments sought from DPIIT on 19.12.2022 DPIIT vide OM dated 22.12.2022 has sought information from the firm. Letter issued to the firm on 26.12.2022. Reply received from the firm has been forwarded to DPIIT on 03.02.2023. Again DPIIT vide email dated 03.02.2023 has sought information from the firm. Letter issued to the firm on 03.02.2023. The committee decided to send reminder to the firm. Reminder sent on 21.02.2023 & 08.03.2023. The committee decided to send reminder to the firm. Reply received from the firm has been forwarded to DPIIT on 12.04.2023. DPIIT vide OM dated 17.04.2023 has sought information from the firm. DL issued 17.04.2023. The committee decided to send reminder to the firm.
274.	HABIB TRADING COMPANY HQRXIMLAPPLY00002059AM 23	10.1.2023	500 MT DRAINED LEAD ACID BATTERY SCRAPS	85491100	Committee decided to direct the firm to apply online to MoEF&CC for NOC through their IWMS Portal. Letter issued to the firm on 01.02.2023. Comments sought from DPIIT on 11.01.2023. DPIIT informed the committee that case is under examination with them. The committee decided to send reminder to the DPIIT. Reminder sent on 17.04.2023.

					The committee decided to send reminder to the DPIIT.
275.	TEJASVINI INDUSTRIES HQRXIMLAPPLY00002155AM 23	20.1.2023	1500 MT Used Rubber Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	For Ex-post facto approval.
276.	LAKSHMI GANAPATHI INDUSTRIES HQRXIMLAPPLY00002521AM 23	4.3.2023	8500 MT Used Rubber Tyre Scrap Truck,bus&otherRadial Tyre either in Multiple cut or in Pressed &Baled Form	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 12.04.2023 Recommended by DPIIT. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 12.04.2023 and NOC of DPIIT.
277.	TANMAY RECYCLING PRIVATE LIMITED HQRXIMLAPPLY00002433AM 23	25.2.2023	1500 MT Used Rubber Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded).	40040000	Comments sought from MOEF (HSMD) on 27.2.2023 Comments sought from DPIIT on 27.2.2023. DPIIT vide OM dated 01.03.2023 has sought information from the firm. DL issued to the firm vide email dated 17.03.2023.The committee decided to send reminder to the firm.Reminder sent on 17.03.2023. The committee decided to send reminder to the firm.
278.	MARKAP RESOURCES PRIVATE LIMITED HQRXIMLAPPLY00002546AM 23	7.3.2023	10000 MT Used Rubber Tyre Scrap	40040000	Recommended for 9230MT by MoEF&CC(HSMD) vide letter dated 11.04.2023 Recommended for 9230 MT by DPIIT. The committee decided to approve the case for 9230 MT subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 11.04.2023 and NOC of DPIIT.

279.	GREENESTA RUBBER LLP HQRXIMLAPPLY00002595AM 23	13.3.2023	5730 MT Old/Used Rubber Tyers Scrap/ Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 14.02.2023 Recommended by DPIIT. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 14.02.2023 and NOC of DPIIT.
280.	D.V. RUBBER INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00002602AM 23	14.3.2023	1500 MT Unvulcanised Rubber Scrap (Rubber Compound Scrap in Lumps/Sheets/Press Baled/ Shredded/ Rolls.)	40040000	Comments sought from MOEF(HSMD) On 15.3.2023 Comments sought from DPIIT on 15.3.2023 DPIIT vide OM dated 22.03.2023 has sought some information from the firm. The committee decided to send reminder to the firm.
281.	SAHYOG ENTERPRISE HQRXIMLAPPLY00002604AM 23	14.3.2023	1500 MT OLD & USED TYRES WITH UNCUT/MULTICUT/BAL ED & PRESSED/TRIPPLED/CU TIN BEADWIRE/LOOSE FORM & SHREDDED	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 06.03.2023 Recommended by DPIIT vide OM dated 17.04.2023 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 06.03.2023 and DPIIT OM dated 17.04.2023 and subject to physical verification of the premises of the firm by the concerned RA.
282.	THAI EVERGREEN INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00002607AM 23	15.3.2023	1500 MT Used Rubber Tyres Scrap / Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded)	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 21.02.2023 Recommended by DPIIT vide OM dated 05.04.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 21.02.2023 and DPIIT OM dated 05.04.2023 and subject to physical verification of the premises of the firm by the concerned RA.
283.	Esthell Rubbers	17.3.2023	2740 MT	40040000	Recommended by MoEF&CC(HSMD) vide

	HQRXIMLAPPLY00002630AM 23		"Used Rubber Tyre Scrap - Multiple cut or Pressed, Baled & shredded form"		letter dated 27.03.2023 Recommended by DPIIT vide OM dated 05.04.2023 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 27.03.2023 and DPIIT OM dated 05.04.2023.
284.	GANESH ENTERPRISES HQRXIMLAPPLY00002605AM 23	15.3.2023	1500 MT Used Rubber Tyre Scrap Truck, bus & other Radial Tyre either in Multiple cut or in Pressed & Baled Form	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 27.03.2023. Recommended by DPIIT vide OM dated 05.04.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 27.03.2023 and DPIIT OM dated 05.04.2023.
285.	M J RUBBERS AND RECLAIMS HQRXIMLAPPLY00002632AM 23	17.3.2023	2000 MT Used Rubber Tyre Scrap Truck, bus & other Radial Tyre either in Multiple cut or in Pressed & Baled Form	40040000	Recommended by MOEF(HSMD) vide OM dated 12.04.2023 Comments sought from DPIIT on 17.3.2023. DPIIT vide OM dated 24.03.2023 has sought information from the firm. Reply received from the firm has been forwarded to DPIIT on 24.04.2023.
286.	GRAVITA INDIA LIMITED HQRXIMLAPPLY00002639AM 23	17.3.2023	75781 MT LEAD SCRAP AS PER ISRI CODE RAINS, RADIO, RACKS, ROPES, RAILS, RENTS, RELAY	85491100	Recommended by MoEF&CC(HSMD) vide letter dated 6.5.2022 and 31.8.2022 Comment sought from DPIIT on 17.3.2023. DPIIT vide OM dated 20.04.2023 sought information from the firm.
287.	GAYATHRI RUBBER CORPORATION	17.3.2023	1500 MT Used Rubber Tyres Scrap	40040000	Comments sought from MOEF(HSMD) On 20.3.2023

	HQRXIMLAPPLY00002642AM 23		/Tubes Scrap (Multiple Cuts / Press Baled I Shredded)		Comments sought from DPIIT on 20.3.2023 DPIIT vide OM dated 24.03.2023 has sought information from the firm. DL issued on 28.03.2023. The committee decided to send reminder to the firm.
288.	MEHAR GRANULATOR PRIVATE LIMITED HQRXIMLAPPLY00002643AM 23	17.3.2023	5350 MT Used Rubber Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled I Shredded)	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 6.3.2023 Recommended by DPIIT vide OM dated 05.04.2023 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 06.03.2023 and DPIIT OM dated 05.04.2023.
289.	VICHOOR BITUCHEMICALS HQRXIMLAPPLY00002735AM 23	29.3.2023	500 MT. Solid	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 05.01.2023 Comments sought from DPIIT on 03.04.2023 DPIIT vide OM dated 11.04.2023 has sought information from the firm. DL issued to the firm vide email dated 19.04.2023. The committee decided to send reminder to the firm.
290.	AMETRINE POLYMERS LLP HQRXIMLAPPLY00002738AM 23	29.3.2023	1500 MT OLD USED RUBBER TYRE SCRAP (MULTIPLECUT/SHRED DED/BALED PRESS)	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 17.02.2023 Comments sought from DPIIT On 03.4.2023. DPIIT vide OM dated 11.04.2023 has sought information from the firm. DL issued to the firm vide email dated 19.04.2023.
291.	Grass Industries HQRXIMLAPPLY00002742AM	28.3.2023	1560 mts. Used Rubber Tyres Scrap	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 27.03.2023

	23		/Tubes Scrap (Multiple Cuts / Press Baled / Shredded).		Comments sought from DPIIT On 03.4.2023. DPIIT vide OM dated 11.04.2023 has sought information from the firm. DL issued to the firm vide email dated 19.04.2023. The committee decided to send reminder to the firm.
292.	R S RUBBER SOLUTIONS HQRXIMLAPPLY00000038AM 24	6.4.2023	10000 NOS. Used Rubber Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Recommended for 7120 MT by MOEF(HSMD) vide OM dated 13.04.2023 Recommended for 7120 MT by DPIIT. The committee decided to approve the case for 7120 MT subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 13.04.2023 and NOC of DPIIT.
293.	VELLIS RUBBER INDUSTRIES HQRXIMLAPPLY00000055AM 24	08.4.2023	15000MTS Used Rubber Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Recommended for 10000 MT by MOEF(HSMD) vide OM dated 13.04.2023 Comments sought from DPIIT On 10.4.2023. DPIIT vide OM dated 13.04.2023 has sought some information from the firm & sent to the firm on 19.04.2023. The committee decided to send reminder to the firm.
294.	SHREE VINAYAK ENTERPRISE HQRXIMLAPPLY00000054AM 24	08.4.2023	20000MTS Used Rubber Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Recommended for 8605MT by MOEF(HSMD) vide OM dated 12.04.2023 Recommended for 8605 MT by DPIIT. The committee decided to approve the case for 8605 MT subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 12.04.2023 and NOC of DPIIT.
295.	EARTHMAN RUBBER	27.3.2023	1500 mts	40040000	Recommended by MOEF(HSMD) vide OM

	INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00002713AM 23		Used Rubber Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded).		dated 21.02.2023 Recommended by DPIIT vide OM dated 11.04.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 21.02.2023 and DPIIT OM dated 11.04.2023.
296.	EARTHSTAR RUBBER INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00002712AM 23	27.3.2023	1500 mts Used Rubber Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded).	40040000	Recommended by MOEF(HSMD) vide OM dated 21.02.2023 Recommended by DPIIT vide OM dated 11.04.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 21.02.2023 and DPIIT OM dated 11.04.2023.
297.	G.S. METALS HQRXIMLAPPLY00000040AM 24	06.04.2023	1000 MTS. RADIO; RACKS; ROPES; RAILS; RENTS; RAKES; RELAY.	85481010,	Recommended by MOEF(HSMD) vide OM dated 17.03.2023 Comment sought from DPIIT on 10.4.2023 The committee decided to send reminder to DPIIT.
Part 23	DPIIT				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
298.	Plansee India High Performance Materials Private Limited HQRXIMLAPPLY00001518AM 23	4.11.2022	24.2 kgs. PALSIL-10 WIRE, 1.2 MM and CUSIL WIRE, 1.2 MM	71102900, 71069290	Comments sought from DPIIT on 07.11.2022 DPIIT informed the Committee that the case is under examination with them. Reply received from the firm sent to the DPIIT 15.03.2023. The committee decided to send reminder to the

					DPIIT.
299.	CERATIZIT INDIA PRIVATE LIMITED HQRXIMLAPPLY00001601AM 23	18.11.2022	10 kgs. 27942101 ARGOBRAZE 49H ROD 1.0 MM DIA X 500MM L ISO 17672:2016 AG 449 and 27942102 ARGOBRAZE 49H ROD 0.5MM DIA X 500MM L ISO 17672:2016 AG 449	71069290	Comments sought from DPIIT on 21.11.2022 DPIIT vide OM dated 30.12.2023 has sought information from the firm. DL issued to the firm on 06.01.2023. The committee decided to send reminder to the firm.Reminder sent to the firm on 20.02.2023 & 07.03.2023.The committee decided to send reminder to the firm. Reminder sent on 22.03.2023 & 06.04.2023. The committee decided to send final reminder to the firm.
300.	ALTERNATIVE GREEN INITIATIVES INDIA PRIVATE LIMITED HQRXIMLAPPLY00001849AM 23	15.12.2022	50000 MT Discarded Conveyor Belts.	40040000	Comments sought from DPIIT on 15.12.2022. DPIIT vide OM dated 20.12.2022 has sought information from the firm. DL issued on 20.12.2022. The committee decided to send reminder to the firm. Reminder sent on 03.02.2023 & 5.03.2023.The committee decided to send reminder to the firm. Reminder sent 20.03.2023 & 04.04.2023. The committee decided to send reminder to the firm.
301.	BRIDGESTONE INDIA PRIVATE LIMITED HQRXIMLAPPLY00001701AM 23	28.11.2022	40 nos. of used tyres	40122010, 40122020	Comments sought from DPIIT on 23.12.2022. Reminder sent to DPIIT on 17.03.2023. Application has been again forwarded to DPIIT on 24.03.2023.
302.	LARSEN AND TOUBRO LIMITED HQRXIMLAPPLY00002035AM 23	7.1.2023	78 kgs. SILVER GASKET Spec FINE GRAIN SILVER	71069290	For Ex-post facto approval
303.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY00002139AM	19.1.2023	200 gms. COMPOSITION GOLD CONDUCTOR	71081300	Recommended by DPIIT vide OM dated 18.04.2023. The committee decided to approve the case

	23				subject to the conditions mentioned in the DPIIT OM dated 18.04.2023 and as per relevant Meity guidelines.
304.	SAFE A&T TECHNOLOGY PRIVATE LIMITED HQRXIMLAPPLY00002142AM 23	19.1.2023	1.262 MT SILVER BRAZING ALLOY	71069290	Comments sought from DPIIT on 20.1.2023 The committee decided to send reminder to DPIIT. Reminder sent to DPIIT on 17.03.2023. The committee decided to send reminder to DPIIT. DPIIT vide OM dated 28.03.2023 has sought information from the firm. DL issued on 17.04.2023. The committee decided to send reminder to the firm.
305.	PREMIER ENERGIES PHOTOVOLTAIC PRIVATE LIMITED HQRXIMLAPPLY00002218AM 23	31.1.2023	11000 kgs. SILVER CONDUCTOR FRONT SIDE METALLIC PASTE and SILVER CONDUCTOR PASTE (REAR SIDE)	71069290	Comments sought from DPIIT on 31.1.2023 The committee decided to send reminder to DPIIT. Reminder sent to DPIIT on 15.03.2023. DPIIT vide OM dated 24.04.2023 has sought information from the firm. The committee decided to send letter to the firm.
306.	SOCIETY FOR INNOVATION AND DEVELOPMENT HQRXIMLAPPLY00002231AM 23	1.2.2023	1 no. / 100 gms. 1 no. of G4-9000-D73, Gold Au Target, 76.2mm Dia x 6.35 mm Thick, 99.999% pure and 100 gms. of Gold Au Pellets, 3mm dia x 3 mm long, 99.999% pure	71159010	Committee decided to examine the case on file as per SOP provided by MeitY.
307.	INDIUM SOLDER PRIVATE LIMITED HQRXIMLAPPLY00002263AM 23	6.2.2023	85000 kgs. SILVER ALLOY POWDER	71061000	Recommended for 34458 Kgs by DPIIT vide OM dated 18.04.2023 The committee decided to approve the case for 34458 Kgs subject to the conditions mentioned in the DPIIT OM dated 18.04.2023
308.	GENERAL OPTICS (ASIA)	8.2.2023	500 gms.	71069100	Comments sought from DPIIT on 9.2.2023

	LTD HQRXIMLAPPLY00002270AM 23		Silver Granulate 99.99%		The committee decided to send reminder to DPIIT. Reminder sent to DPIIT on 15.03.2023. The committee decided to send reminder to DPIIT. Reminder sent on 17.04.2023. The committee decided to send reminder to DPIIT.
309.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY00002289AM 23	10.2.2023	4580.25 gms., 11.462 kgs. and 1318 gms. of 4580.25 gms. of PALCUSIL 25 BRAZING WIRE, 11.462 kgs. of BRAZING WIRE VAC AU37% and 1318 gms. of V-99 BRAZING STRIP	71069290, 71081300	Recommended for 1784.41 gms of PALCUSIL 25 BRAZING WIRE, 6884.07 gms of BRAZING WIRE VAC AU37% & 1076.89 gms of V-99 BRAZING STRIP by DPIIT vide OM dated 10.04.2023. The committee decided to approve the case for 1784.41 gms of PALCUSIL 25 BRAZING WIRE, 6884.07 gms of BRAZING WIRE VAC AU37% & 1076.89 gms of V-99 BRAZING STRIP subject to the conditions mentioned in the DPIIT OM dated 10.04.2023 and as per relevant Meity guidelines.
310.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY00002290AM 23	10.2.2023	2420 gms., 12862 gms. and 4.119 kgs. 2420 gms. of PALCUSIL-5 FOIL, 12862 gms. of BRAZING ALLOY NICUSIL and 4.119 kgs. of BRAZING WIRE AG 90%	71069290	Recommended 9856.19 gms. of BRAZING ALLOY NICUSIL, 3817.55 gms. of BRAZING WIRE AG 90% and 00 GMS of PALCUSIL-5 FOIL by DPIIT vide OM dated 10.04.2023. The committee decided to approve the case for 9856.19 gms. of BRAZING ALLOY NICUSIL, 3817.55 gms. of BRAZING WIRE AG 90% and 00 GMS of PALCUSIL-5 FOIL subject to the conditions mentioned in the DPIIT OM dated 10.04.2023 and as per relevant Meity guidelines.
311.	JUPITER INTERNATIONAL LIMITED	7.2.2023	8686.28 kgs. Silver Conductor paste rare	71069290	For Ex-post facto approval.

	HQRXIMLAPPLY00002268AM 23		side		
312.	TRIUMPH INTERNATIONAL (INDIA) PRIVATE LIMITED HQRXIMLAPPLY00002350AM 23	17.2.2023	9000 pcs. Office and Archive Shelving, double sided use [H=2.000mm(8x), 2.500mm(8x), 3.000 mm(10x)]	73089090	Comments sought from DPIIT on 20.2.2023 The committee decided to send reminder to DPIIT. Reminder sent on 17.04.2023. The committee decided to send reminder to DPIIT.
313.	FORCE MOTORS LIMITED HQRXIMLAPPLY00002428AM 23	24.2.2023	90 kgs. BRAZING ALLOY	71069290	Recommended by DPIIT. The committee decided to approve the case subject to the conditions mentioned in NOC of DPIIT.
314.	C&S ELECTRIC LIMITED HQRXIMLAPPLY00002455AM 23	27.2.2023	120 kgs. SILVER BRAZE PASTE	71069290	Comments sought from DPIIT on 28.2.2023 The committee decided to send reminder to DPIIT. Reminder sent on 17.04.2023. The committee decided to send reminder to DPIIT.
315.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY00002549AM 23	7.3.2023	58000 nos. CUSIL PREFORM 108X95X0.08; CUSIL PREFORM 98X82X0.10 ; CUSIL PREFORM 42X27X0.08 and CRINCKLED PREFORM 72X60X0.15	71069290	Recommended by DPIIT vide OM dated 17.04.2023 The committee decided to approve the case subject to the conditions mentioned in the DPIIT OM dated 17.04.2023 and as per relevant Meity guidelines.
316.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY00002550AM 23	7.3.2023	85880 nos CUSIL PREFORM 75X45X.1; CUSIL PREFORM 35X5.5X.05; CUSIL PREFORM18X.08 etc.	71069290	Comments sought from DPIIT on 9.3.2023 The committee decided to send reminder to DPIIT. Reminder sent on 17.04.2023. The committee decided to send reminder to DPIIT.
317.	P/M TOOLS & ABRASIVES HQRXIMLAPPLY00002565AM	10.3.2023	100 kgs. Brazing/Silver Brazing Alloys in the form	71069210, 71061000	Comments sought from DPIIT on 13.3.2023 The committee decided to send reminder to

	23		of foil or sheet of different thickness/sizes and Brazing/Silver Brazing Alloys in the form of Powder		DPIIT.Reminder sent on 17.04.2023. The committee decided to send reminder to DPIIT.
318.	PREMIER ENERGIES INTERNATIONAL PRIVATE LIMITED HQRXIMLAPPLY00002651AM 23	18.3.2023	11000 kgs. SILVER CONDUCTOR FRONT SIDE METALLIC PASTE and SILVER CONDUCTOR PASTE (REAR SIDE)	71069290	Comment sought from DPIIT on 20.3.2023. The committee decided to send reminder to DPIIT.
319.	CETC RENEWABLE ENERGY TECHNOLOGY (INDIA)PRIVATE LIMITED HQRXIMLAPPLY00002657AM 23	18.3.2023	7000 kgs. SILVER PASTE (FINGER ,BUSBAR ,BACKELECTRODE PASTE) FOR MANUFACTURING OF SOALR CELL	71069290	Recommended for 4817 Kgs by DPIIT. The committee decided to approve the case for 4817 Kgs subject to the conditions mentioned in the NOC of DPIIT.
320.	CG POWER AND INDUSTRIAL SOLUTIONS LIMITED HQRXIMLAPPLY00002702AM 23	24.3.2023	25000kgs HIGH PURITY CHROMIUM POWDER	81122100	Comment sought from DPIIT on 27.3.2023. The committee decided to send a reminder to DPIIT.
321.	TOPGEAR AUTOMOTIVE SOLUTIONS PRIVATE LIMITED HQRXIMLAPPLY00002700AM 23	23.3.2023	01 No. Gear temp display	87089900	Comment sought from DPIIT on 27.3.2023. The committee decided to send a reminder to DPIIT.

322.	ECOSIBLE RECYCLERS PRIVATE LIMITED HQRXIMLAPPLY00002464AM 23	28.2.2023	59 kgs Waste and scrap Predominantly Aluminium and Copper	26209900	Comment sought from DPIIT on 03.04.2023
323.	ALPHA RUBBERS HQRXIMLAPPLY00000012AM 24	3.4.2023	120 MTS. 30*30 mm rubber chips	40040000	Comment sought from DPIIT on 5.4.2023 DPIIT vide OM dated 11.04.2023 has sought information from the firm. DL issued on 19.04.2023. The committee decided to send reminder to the firm.
324.	ARUN MATCH WORKS HQRXIMLAPPLY00000028AM 24	5.4.2023	2350000 NOS. REVENUE STAMPS	49070010	Comment sought from DPIIT on 5.4.2023. The committee decided to examine the case on file.
325.	SANG FASTENERS PRIVATE LIMITED HQRXIMLAPPLY00000031AM 24	5.4.2023	260000 NOS. 215167 Tooth Lock Washer DIN 6797 - A8 etc.	73182200	The committee decided to close the case.
326.	PAMP PRECISION MANUFACTURING INDIA PRIVATE LIMITED HQRXIMLAPPLY00000046AM 24	05.4.2023	3000KGA Silver Alloy Wire (Silver from 65% to 95% and Nickel or Copper or Tin from 35% to 5%) , Silver Alloy Strip (Silver from 86% to 98% and Graphite or Tin Oxide or Nickel or Copper from 14% to 2%)	71069290	Recommended for 1440 Kgs of Silver Alloy Wire and 720 Kgs of Silver Alloy Strip by DPIIT. The committee decided to approve the case for 1440 Kgs of Silver Alloy Wire and 720 Kgs of Silver Alloy Strip subject to the conditions mentioned in the NOC of DPIIT.
Part 25	Department of Health & Family Welfare				
Sl.	Name of the applicant (M/s.)	Date of	Item for import	ITC (HS)	Status

No.	&HQ File No.	receipt		Code)	
327.	JAN VIKAS SAMITI HQRXIMLAPPLY00001552AM 23	11.11.202 2	100 nos. Refurbished Wheelchairs For Children With Disability And Airpump For Wheelchairs	87131090, 84131110	Comments sought from DPIIT on 11.11.2022 DPIIT vide OM dated 21.12.2022 informed that they are not concerned, and Department of Pharmaceuticals may be consulted in the matter. The committee decided to seek comments of D/o Pharmaceuticals. Comments sought from D/o Pharma on 03.01.2023. Comments sought from Health & Family Welfare on 13.03.2023.
328.	JAN VIKAS SAMITI HQRXIMLAPPLY00001981AM 23	30.12.202 2	100 nos. REFURBISHED WHEELCHAIRS FOR CHILDREN WITH DISABILITY and Airpump for Wheelchairs	87131090, 84131110	Comments sought from DPIIT on 30.12.2022. The committee decided to refer the case to Ministry of Health and Family Welfare. Comments sought from Health & Family Welfare on 13.03.2023.
329.	SOCIAL WORK AND RESEARCH CENTRE HQRXIMLAPPLY00002291AM 23	10.2.2023	13505 nos. USED AND REFURBISHED EYEGLASSES	90049090	Comments sought from Health & Family Welfare on 14.02.2023
330.	Ambrose Trading HQRXIMLAPPLY00000015AM 24	4.4.2023	1000 MTS. Fresh cut flowers: orchids	6031300	Comments sought from Health & Family Welfare on 5.4.2023.
Part 26	Miscellaneous				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
331.	GUJARAT FLUORO CHEMICALS LIMITED HQRXIMLAPPLY00001434AM 23	21.10.202 2	3 nos. Calibration Gas Mixtures; Regulator for Calibration Mixture Cylinder;	28044090, 84818090	The applicant has applied for import under ITC HS Codes 28044090 and 84818090. Import under these ITC HS Codes is Free. Further, the country of origin mentioned in the application is India. The Committee decided to seek

					clarification regarding country of origin from the firm. Clarification sought on 12.12.2022. Reminder sent on 25.02.2023 & 12.03.2023.
332.	BLD Metal and Alloys Private Limited HQRXIMLAPPLY00387536AM 22	15.3.22	2,000 MT Aluminum Dross	26204010	Comments sought from SPCB on 28.03.2022. Reminder sent on 19.10.2022.
333.	KARTIK ENTERPRISES HQRXIMLAPPLY00000470AM 23	03.06.22	1200 MT Aluminium Dross Basel Code: B110	26204010	The Committee noted that the firm has submitted Consent to Establish. The Committee decided to seek Consent to Operate and Hazardous Waste Authorisation from the firm. Letter issued on 12.12.2022 Reminder sent on 25.02.2023 & 12.03.2023.
334.	Shrishyam Ingot and Casting Private Limited HQRXIMLAPPLY00000874AM 23	26.7.2022	30000 MT Aluminum dross – Solid	26204010	Comments sought from SPCB on 05.08.2022. Reminder sent on 14.11.2022.
335.	Sri KSR Metal and Alloys Private Limited HQRXIMLAPPLY00000951AM 23	7.8.22	4000 MT Aluminium dross	26204010	Comments of Telangana Pollution Control Board received vide email dated 08.09.2022. The Committee decided to seek clarification from Telangana Pollution Control Board and a valid Hazardous Waste Authorisation for recycling/reprocessing of Aluminum Dross. Clarification sought vide email dated 06.10.2022.
336.	RAYYAN METAL INDUSTRIES HQRXIMLAPPLY00001202AM 23	15.9.2022	400 MT Aluminum dross	26204010	Comments sought from SPCB on 16.09.2022. Reminder sent on 03.11.2022.
337.	SMIT MEDIMED PRIVATE LIMITED	25.01.22	15 Kgs Coating of Medical Devices	81082000	The firm has been requested to apply directly with MoEF&CC to obtain NoC vide DL dated

	HQRXIMLAPPLY00330878AM 22		(Orthopedic Implants) (Titanium Powder)		03.02.2022. The applicant vide email dated 10.08.2022 has informed that they are in process to obtain permission from MoEF&CC (HSMD).Reminders sent on 18.02.2022, 05.03.2022 and 10.08.2022.
338.	AREEB ALLOY INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00001775AM 23	8.12.2022	3700 MT ALUMINUM SCRAP THRIL AS PER ISRI OR THROB; ZINC DROSS AS PER ISRI OR THROB and ZINC ASH/SWIMMING AS PER ISRI OR THROB	26204010, 26201910, 26201990	Comments sought from UP Pollution Control Board on 12.12.2022
339.	TRS METALS ALLOYS HQRXIMLAPPLY00001794AM 23	10.12.22	20000 MT Aluminum dross	26204010	Comments received from Haryana State Pollution Control Board vide OM letter dated 19.01.2023. Committee decided to call for a HW authorisation/passbook from the applicant. DL issued on 26.04.2023.
340.	DYNAMIC METALS & ALLOYS LLP HQRXIMLAPPLY00001875AM 23	17.12.2022	2000 MT Aluminium Dross with 40% to 50% impurities Generated from primary Aluminium speling process of cata	26204010	Comments sought from Gujarat Pollution Control Board on 10.02.2023.
341.	BAHETI RECYCLING INDUSTRIES LIMITED HQRXIMLAPPLY00001894AM 23	20.12.2022	5000 MT ALUMINIUM DROSS	26204010	Comments sought from Gujarat Pollution Control Board on 21.12.2022
342.	Bhakti Industries HQRXIMLAPPLY00001969AM 23	29.12.2022	1800 MT ALUMINIUM DROSS	26204010	Comments sought from Telangana Pollution Control Board on 30.12.2022.Committee decided to seek clarification on the processing capacity of the firm. DL issued on 14.03.2023.

343.	Rex Philip HQRXIMLAPPLY00001707AM 23	01.12.22	3 Kgs of Unused postage stamps of India	49070010	Comments sought from D/o Post on 26.12.2022. Committee noted that the items are revenue stamps. Committee decided to refer the matter to Dept. of Posts for comments. sent on 20.04.2023.
344.	WIPRO ENTERPRISES PRIVATE LIMITED HQRXIMLAPPLY00002610AM 23	15.3.2023	1 pcs. FISH BODY OIL (ACID VALUE MAX 10, FFA MAX 5, PEROXIDE VALUE MAX 10 MEQ/KG, EPA+DHA:- Min 18)	85261000	Recommended by FSSAI vide email dated 17.03.2023 The committee decided to approve the case subject to the conditions mentioned in the FSSAI email dated 17.03.2023
345.	SAMMYS LUXURY FURNITURE(INDIA) PRIVATE LIMITED HQRXIMLAPPLY00002178AM 23	16.1.2023	12 SQM USED CARPET	57029990	Comments sought from Ministry of Textiles on 24.1.2023
346.	IND SWIFT LABORATORIES LIMITED HQRXIMLAPPLY00002617AM 23	15.3.2023	20 kgs. Tert-Butanol-d10 and Sulfuric Acid-d2	28459090	Comment sought from Dept. of Atomic Energy on 16.3.2023
347.	IND SWIFT LABORATORIES LIMITED HQRXIMLAPPLY00002687AM 23	23.3.2023	50 kgs. 1,2-Dichlorobenzene-d4 99%D, Benzen-d5- amine/Aniline-d5, 1,3- Dibromobenzene-d4 etc.	28459090	Comment sought from Dept. of Atomic Energy on 23.3.2023
348.	BLD METAL AND ALLOYS PRIVATE LIMITED HQRXIMLAPPLY00002672AM 23	20.3.2023	2000 MT ALUMINIUM DROSS	26204010	Comment sought from HARYANA POLLUTION CONTROL BOARD on 21.3.2023
349.	VICTORIOUS MARKETING	1.4.2023	122.75 MTS.	10063090	The committee decided to examine the case on

	PRIVATE LIMITED HQRXIMLAPPLY00000002AM 24		Rice Thai , Arborio Rice (Non Basmati), Rice Kokuho		file for the approval of competent authority.
350.	ARIES REFINERY PRIVATE LIMITED HQRXIMLAPPLY00002033AM 23	6.1.2023	1 MT GOLD (DORE) BARS PURITY : UPTO 95%	71081200	The Committee examined the documents submitted by the firm and decided to Approve the case for import of 1 MT of Gold Dore Bar (upto 95% purity), subject to physical verification of the factory premises of the firm by concerned RA.
351.	MUDRA PRECIOUS METALS PRIVATE LIMITED HQRXIMLAPPLY00002087AM 23	12.01.23	1 MT GOLD (DORE) BARS PURITY : UPTO 95%	71081200	The Committee examined the documents submitted by the firm and decided to Approve the case for import of 1 MT of Gold Dore Bar (upto 95% purity), subject to physical verification of the factory premises of the firm by concerned RA.
352.	BANGALORE REFINERY PRIVATE LIMITED HQRXIMLAPPLY00002223AM 23	1.2.2023	3000 kgs. GOLD DORE BAR	71081200	The firm has submitted following documents: (i) Consent to Operate dated 14.10.2022, valid upto 30.06.2027 from Karnataka State Pollution Control Board (ii) BIS Licence dated 29.12.2021, valid upto 29.12.2023 The committee decided to seek utilization details of previous import authorization viz. custom debit sheet from the firm. DL issued on 14.03.2023. Reply is awaited from the firm.
353.	ARIES REFINERY PRIVATE LIMITED HQRXIMLAPPLY00002371AM 23	18.02.2023	10MT Silver DORE BARS PURITY : UPTO 95%	71069100	The Committee examined the documents submitted by the firm and decided to Approve the case for import of 10 MT of Silver Dore Bar (upto 95% purity), subject to physical verification of the factory premises of the firm by concerned RA.
354.	HARSHINI MAPLE LEAFS HQRXIMLAPPLY00002570AM	10.3.2023	10000 kgs. of Gold dore bars and 50000 kgs. of	71081200, 71069100	The firm has submitted following documents: i) BIS Licence dated 02.12.2022, valid upto

	23		SILVER DORE BARS		02.12.2024 ii) Customs Debit Sheet iii) Consent to Operate dated 27.06.2022, valid upto 31.3.2023 from Tamilnadu Pollution Control Board. The committee decided to seek valid Consent to Operate from SPCB from the firm. DL issued on 24.04.2023.
355.	SECURITY PRINTING AND MINTING CORPORATION OF INDIA LIMITED. HQRXIMLAPPLY00002584AM 23	13.3.2023	2100 kgs. GOLD DORE (MAX 95 PERCENT OF GOLD)	71081200	The Committee examined the documents submitted by the firm and decided to Approve the case for import of 2100 Kgs of Gold Dore Bar (upto 95% purity).
356.	EQUIDEM ENTERPRISE PRIVATE LIMITED HQRXIMLAPPLY00002600AM 23	14.3.2023	10 MT GOLD (DORE) BARS PURITY : UPTO 95%	71081200	The Committee examined the documents submitted by the firm and decided to Approve the case for import of 10 MT of Gold Dore Bar (upto 95% purity).
357.	RG REFINERIES PRIVATE LIMITED HQRXIMLAPPLY00000029AM 24	5.4.2023	2 MTS GOLD (DORE) BARS. PURITY UPTO 95 PERCENT	71081200	The Committee examined the documents submitted by the firm and decided to Approve the case for import of 2 MT of Gold Dore Bar (upto 95% purity).

5. The meeting ended with a vote of thanks to the chair.

